



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

रोड, नई दिल्ली

Email Office : egtf-dgft@gov.in , Phone Office : 011-23062777

(DES - VII SECTION)

MINUTES OF THE NORMS COMMITTEE- VII

MEETING No. NC/7/MEET/Jul/202526/5

DATED: 30/07/2025

Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Jul/202526/5 dated 30/07/2025 of Norms Committee - VII for the year 2025-26 was held on 30/07/2025 under the Chairmanship of Abhinav Gupta, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	V L S V S S BHARANI, Deputy DGFT	DGFT(HQ)
2	Nimesh Singh, Young Professional	DGFT(HQ)
3	DINESHNARAIN MATHUR, Technical Consultant	DGFT
4	Nand lal, Technical Consultant	DGFT

5	SHAISH KUMAR, Technical Consultant	DGFT
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Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred
Party Name	ZAHONERO INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00000221AM26
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The committee considered the case as per agenda and noted that case was earlier approved in meeting no. 3/22-23 dated 31.05.2022 as per the export item and import item description mentioned in the license. Now the firm has requested for amendment of import item no. 1. Since, the case is 13 years old, the committee decided to ask for complete history of the case from CLA, Delhi.	

Case No.	2 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred
Party Name	SUNDARAM INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00001362AM26
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/202526/5 dated 30.07.2025 held on 05.08.2025: 1. Composition of Solid tyre indicating whether it includes Rim or not. 2. To indicate all the indigenous items and to mention in 4 E table with wastage. 3. Statutory compliance, if any, for the import of CHOPPED FRICTION CHORD has to be obtained Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	3 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred

Party Name	SUNDARAM INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00001730AM26
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/202526/5 dated 30.07.2025 held on 05.08.2025: 1. To indicate the weight of the export item (Tyre+ Rim) is 100000.0 kg and weight of Rim is 100000.0 Kg which is not correct, therefore, correct weight of export item is to be given. 2. To indicate number of Tyres to export and number of Steel Wheels Rim to import, giving specification of Wheels Rim. 3. To clarify whether it is under Para 4.06 or licence has already been taken and to indicate both imported and indigenous items in 4 E table. If licence is taken, then amendment in licence is required. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	4 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred
Party Name	SAHARA LABELS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM REVIW00002652AM25
RA File Number	072404000120 AM21
Licence No and Date	0710116891/17/08/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/202526/5 dated 30.07.2025 held on 05.08.2025: 1. Please provide the specific part no. of each export item and wastage claimed for each part with the help of drawing. Also provide calculation on weight basis. 2. Specific density of each import item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	5 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred
Party Name	SAHARA LABELS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM REVIW00002663AM25
RA File Number	07AA04015083 AM22
Licence No and Date	0711001532/22/07/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/202526/5 dated 30.07.2025 held on 05.08.2025: 1. Please provide the specific part no. of each export item and wastage claimed for each part with the help of drawing. Also provide calculation on weight basis. 2. Specific density of each import item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	6 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred
Party Name	POLYMERLINK INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM REVIW00006233AM25
RA File Number	03AX04000459 AM22
Licence No and Date	0311010042/04/01/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/202526/5 dated 30.07.2025 held on 05.08.2025: (i) As license has been amended, therefore provide a revised appendix 4E and wastage claimed. (ii) Please provide details of domestic input with quantity. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	7 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM REVIW00005749AM25
RA File Number	08AX04000297 AM23
Licence No and Date	0811005006/25/05/2022

Norms Committee Decision:

The Committee examined the case as per the agenda and, based on the submissions made during the personal hearing held on 15.01.2025, along with the documents provided in support of the wastage justification, observed that the manufacturing process involves four distinct stages with varying levels of wastage at each stage. Accordingly, the Committee decided to ratify the norms with 15% wastage as under:

Export Item	Quantity	Import item	Quantity
MultiLayerCo Extruded Plastic Flim (Printed) containing (Nylon 6 Chips- 69.6 MT Enhanced Polyethylene Resin / Exceed xp /Experimental Polyethylene Resin 347.84 MT Low-Density Polyethylene (LDPE) -173.92 MT Retain TM 2000 Recycle compatibilizer -104.32 MT Linear Low Density Polyethylene - 104.32 MT)	800 MT	Nylon 6 Chips	80.04 MT
		Enhanced Polyethylene Resin Exceed / Exceed XP Experimental Polyethylene Resin(Enhanced Polyethylene Resin Exceed / Exceed XP Experimental Polyethylene Resin)	400.02 MT
		"Low-Density Polyethylene (LDPE) "	200.01 MT
		Retain TM 2000 Recycle compatibilizer	119.97 MT
		Linear Low Density Polyethylene (LLDPE)	119.97 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	8 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred
Party Name	PERFECT SALES ELECTRONICS PRIVATE LIMITED
Meeting Number	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025

and Date	
HQ File Number	HQRNORM REVIW00006825AM25
RA File Number	04AX04000186 AM23
Licence No and Date	0411003428/07/06/2022
Norms Committee Decision: The committee considered the case as per agenda and decided to call the firm for personal hearing along with the specification of import item.	

Case No.	9 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred
Party Name	PERFECT SALES ELECTRONICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM REVIW00006826AM25
RA File Number	04AX04000408 AM23
Licence No and Date	0411003762/04/08/2022
Norms Committee Decision: The committee considered the case as per agenda and decided to call the firm for personal hearing along with the specification of import item.	

Case No.	10 / NC/7/MEET/Jul/202526/5		
Case Status	Case Approved		
Party Name	ALCEDO PHARMACHEM PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025		
HQ File Number	HQRNORM REVIW00006879AM25		
RA File Number	09AX04000491 AM23		
Licence No and Date	0911003579/02/09/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and based on the technical documents submitted and chemistry involved in the process, the committee decided to ratify the norms as under:			
Export Item	Quantity	Import item	Quantity

CROSPVIDONE pyrrolidone (PVP) (US-NF (type-A))	(Polyvinyl 1 Kg	N-Vinyl 2 pyrrolidone(N-Vinyl 2 pyrrolidone)	1.235 Kg
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NOTE: Above norms are valid for present case only. No repeat license will be given on above norms.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	11 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred
Party Name	SAHARA LABELS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM REVIW00002666AM25
RA File Number	07AX04000895 AM23
Licence No and Date	0711005302/22/09/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/202526/5 dated 30.07.2025 held on 05.08.2025:

1. Please provide the specific part no. of each export item and wastage claimed for each part with the help of drawing. Also provide calculation on weight basis.
2. Specific density of each import item.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	12 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM REVIW00001245AM26
RA File Number	03AX04003673 AM23
Licence No and Date	0311018710/19/10/2022

Norms Committee Decision:

The committee considered the case as per agenda and noted that the norms for the case was approved in Meeting Number: NC/7/MEET/Dec/202324/11 dated 03/01/2024 and the import item no: 6 was deleted because the specific name of synthetic resin was not given and now they have given the name and accordingly, the following norms may be recommended:

Import item no. 6: Synthetic Resin (Bonding agent such as Tackiflzing Resin/, Resorcinol-Formaldehyde Resin etc.)

Qty: 1.058 MT per 100 MT of export item

Note: All other conditions of the approved norms of the case will remain unchanged.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of Norms Committee.

Case No.	13 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM REVIW00001293AM26
RA File Number	03AX04006028 AM23
Licence No and Date	0311022125/14/03/2023
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the norms for the case was approved in Meeting Number: NC/7/MEET/Feb/202324/13 dated 27/02/2024 and the import item no: 6 was deleted because the specific name of synthetic resin was not given and now they have given the name and accordingly, the following norms may be recommended:	
Import item no. 6: Synthetic Resin (Bonding agent such as Tackiflzing Resin/, Resorcinol-Formaldehyde Resin etc.)	
Qty: 1.058 MT per 100 MT of export item	
Note: All other conditions of the approved norms of the case will remain unchanged.	
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of Norms Committee.	

Case No.	14 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM REVIW00001267AM26

RA File Number	03AX04006029 AM23
Licence No and Date	0311022141/14/03/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the norms for the case was approved in Meeting Number: NC/7/MEET/Feb/202324/13 dated 27/02/2024 and the import item no: 26 was deleted because the specific name of synthetic resin was not given and now they have given the name and accordingly, the following norms may be recommended: Import item no. 26: Synthetic Resin (Bonding agent such as Tackiflzing Resin/, Resorcinol-Formaldehyde Resin etc.) Qty: 0.484 MT per 100 MT of export item Note: All other conditions of the approved norms of the case will remain unchanged. RA concerned may take necessary action under Para 4.07 of HBP as per above decision of Norms Committee.	

Case No.	15 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM REVIW00001106AM26
RA File Number	03AX04006062 AM23
Licence No and Date	0311022614/31/03/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the norms for the case was approved in Meeting Number: NC/7/MEET/May/202425/2 dated 05/06/2024 and the import item no: 24 was deleted because the specific name of synthetic resin was not given and now they have given the name and accordingly, the following norms may be recommended: Import item no. 24: Synthetic Resin (Bonding agent such as Tackiflzing Resin/, Resorcinol-Formaldehyde Resin etc.) Qty: 0.101 MT per 100 MT of export item Note: All other conditions of the approved norms of the case will remain unchanged. RA concerned may take necessary action under Para 4.07 of HBP as per above decision of Norms Committee	

Case No.	16 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred
Party Name	SAHARA LABELS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM REVIW00002667AM25
RA File Number	07AX04002006 AM23
Licence No and Date	0711007465/03/05/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/202526/5 dated 30.07.2025 held on 05.08.2025: 1. Please provide the specific part no. of each export item and wastage claimed for each part with the help of drawing. Also provide calculation on weight basis. 2. Specific density of each import item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	17 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred
Party Name	PLASMIX PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM REVIW00003862AM25
RA File Number	07AX04000448 AM24
Licence No and Date	0711008392/26/06/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/202526/5 dated 30.07.2025 held on 05.08.2025: 1. Please provide the copy of amended license. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	18 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred

Party Name	NEXON INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM REVIW00001804AM26
RA File Number	24AX04000077 AM24
Licence No and Date	2411002531/07/07/2023
Norms Committee Decision: The committee considered the case as per agenda and the applicant appeared for personal hearing before the Norms Committee-VII held on 05.08.2025 and explained that the import description of the product has been erroneously indicated as “PVC Resin” in place of “CPVC Resin”. The case was then discussed in the committee, and it has been decided that the case shall be remanded back to RA Rajkot for amendment of the input description of the product form “PVC Resin” to “CPVC Resin” in the license for further consideration of NC-7. It is pertinent to mention here that email in this regard has been issued to the concerned RA.	

Case No.	19 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM REVIW00001107AM26
RA File Number	03AX04002135 AM24
Licence No and Date	0311026437/18/08/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the norms for the case was approved in Meeting Number: NC/7/MEET/Jun/202425/3 dated 21/06/2024 and the import item no: 6 was deleted because the specific name of synthetic resin was not given and now they have given the name and accordingly, the following norms may be recommended: Import item no. 6: Synthetic Resin (Bonding agent such as Tackiflzing Resin/, Resorcinol-Formaldehyde Resin etc.) Qty: 1.109 Kg per 100kg of export item Note: All other conditions of the approved norms of the case will remain unchanged. RA concerned may take necessary action under Para 4.07 of HBP as per above decision of Norms Committee.	

Case No.	20 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved

Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM REVIW00001137AM26
RA File Number	03AX04002319 AM24
Licence No and Date	0311026644/28/08/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the norms for the case was approved in Meeting Number: NC/7/MEET/Jun/202425/3 dated 21/06/2024 and the import item no: 24 was deleted because the specific name of synthetic resin was not given and now they have given the name and accordingly, the following norms may be recommended: Import item no. 24: Synthetic Resin (Bonding agent such as Tackiflzing Resin/, Resorcinol-Formaldehyde Resin etc.) Qty: 0.9927 MT per 100 MT of export item Note: All other conditions of the approved norms of the case will remain unchanged. RA concerned may take necessary action under Para 4.07 of HBP as per above decision of Norms Committee.	

Case No.	21 / NC/7/MEET/Jul/202526/5		
Case Status	Case Approved		
Party Name	ARGIL SPC FLOORING CO		
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025		
HQ File Number	HQRNORM APPLY 00006733AM24		
RA File Number	24AX04000329 AM24		
Licence No and Date	2411002951/08/11/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms with 5% wastage as under:			
Export Item	Quantity	Import item	Quantity
SPC FLOORING (THICKNESS from 4.00 mm To 7.00 mm)(Weight = Density 1.95 X thickness where Finish product Density Kg/m3 : 1.95 which is static)	200000 Meter	PVC POLY VINYL CHLORIDE(Weight for standard thickness of 4.00 mm)	305600.0 Kg
		CALCIUM CARBONATE CaCo3(Weight for standard thickness of 4.00 mm)	781196 Kg

(Thickness 4MM)		CALCIUM ZINC STABILIZER CaZn(Weight for standard thickness of 4.00 mm)	25152 Kg
		CHLORINATED POLYETHYLENE CPE(Weight for standard thickness of 4.00 mm)	20400.0 Kg
		ACRYLIC ESTER COPOLYMER ACR(Weight for standard thickness of 4.00 mm)	5548 Kg
		STEARIC ACID(Weight for standard thickness of 4.00 mm)	5548 Kg
		PE WAX(Weight for standard thickness of 4.00 mm)	5548 Kg
		PVC FILM(Weight for standard thickness of 4.00 mm)	210000 Sq. Meter
		WEAR LAYER PVC FILM(Weight for standard thickness of 4.00 mm)	210000 Sq. Meter
		UV FLAME RETARDED RESIN(Weight for standard thickness of 4.00 mm)	5000 Kg
		HOT ADHESIVE GLUE HOT MELT GLUE(Weight for standard thickness of 4.00 mm)	5000.0 Kg
		UNDER LAYMENT IXPE(Weight for standard thickness of 4.00 mm)	210000 Sq. Meter
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	22 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred

Party Name	SAHARA LABELS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00006761AM24
RA File Number	07AX04001237 AM24
Licence No and Date	0711009660/09/11/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/202526/5 dated 30.07.2025 held on 05.08.2025: 1. Please provide the specific part no. of each export item and wastage claimed for each part with the help of drawing. Also provide calculation on weight basis. 2. Specific density of each import item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	23 / NC/7/MEET/Jul/202526/5		
Case Status	Case Approved		
Party Name	TAYAJE AND SONS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025		
HQ File Number	HQRNORM APPLY 00007972AM24		
RA File Number	05AX04003190 AM24		
Licence No and Date	0511023271/16/01/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and ratify the norms with 0.5% wastage as under:			
Export Item	Quantity	Import item	Quantity
PVC COMPOUND (GRADE T-103)	1000000.0 Kg	PVC RESIN GRADES P-700, P-1000, P-1000F, LS100, LS 100S, SG-5, HS1000R, DG1000S, DG 700, DG1000K, LS 100H(SUSPENSION GRADE)	700000.0 Kg
		DI- 2 ETHYLHEXYL PHTHALATE (DOP)	96000.0 Kg

		CALCIUM CARBONATE ACMA 8 ACMA 5	165000.0 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	24 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM REVIW00001246AM26
RA File Number	03AX04005377 AM24
Licence No and Date	0311031420/22/02/2024
Norms Committee Decision: The committee considered the case as per agenda and noted that the norms for the case was approved in Meeting Number: NC/7/MEET/Mar/202324/16 dated 22/03/2024 and the import item no: 25 was deleted because the specific name of synthetic resin was not given and now they have given the name and accordingly, the following norms may be recommended: Import item no. 25: Synthetic Resin (Bonding agent such as Tackiflzing Resin/, Resorcinol-Formaldehyde Resin etc.) Qty: 0.4337 MT per 100 MT of export item Note: All other conditions of the approved norms of the case will remain unchanged. RA concerned may take necessary action under Para 4.07 of HBP as per above decision of Norms Committee.	

Case No.	25 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM REVIW00001247AM26
RA File Number	03AX04005374 AM24
Licence No and Date	0311031421/22/02/2024
Norms Committee Decision:	

The committee considered the case as per agenda and noted that the norms for the case was approved in Meeting Number: NC/7/MEET/Mar/202324/16 dated 22/03/2024 and the import item no: 25 was deleted because the specific name of synthetic resin was not given and now they have given the name and accordingly, the following norms may be recommended:

Import item no. 25: Synthetic Resin (Bonding agent such as Tackiflzing Resin/, Resorcinol-Formaldehyde Resin etc.)

Qty: 0.4337 MT per 100 MT of export item

Note: All other conditions of the approved norms of the case will remain unchanged.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of Norms Committee

Case No.	26 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved
Party Name	TAYAJE AND SONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00000338AM25
RA File Number	05AX04004063 AM24
Licence No and Date	0511025085/19/04/2024

Norms Committee Decision:

The committee considered the case as per agenda and ratify the norms with 0.5% wastage as under:

Export Item	Quantity	Import item	Quantity
PVC COMPOUND (GRADE TS -01)	1000000.0 Kg	PVC RESIN GRADE: P-700, P-1000, p-1000F, LS 100, LS 100S, SG-5, HS1000R, DG1000S, DG700, DG1000K,LS100H	755000.0 Kg
		DI-2 ETHYLHEXYL PHTHALATE (DOP)	96000.0 Kg
		TRI OCTYL TRIMELLITATE (TOTM)	80000.0 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	27 / NC/7/MEET/Jul/202526/5												
Case Status	Case Approved												
Party Name	ARMOR PLAST PRIVATE LIMITED												
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025												
HQ File Number	HQRNORM APPLY 00000678AM25												
RA File Number	07AX04000201 AM25												
Licence No and Date	0711011271/13/05/2024												
Norms Committee Decision: The committee considered the case as per agenda and ratify the norms with 2.5% wastage as under: Export Item Name-1: Integrated Cartridge Top (Net Content of Styron 421W Natural In Export Product 5322.83 KGS) Quantity; 2596500.0 NUMBERS (NOS) Import item: Styron 421W Natural(421W) (High impact Polystyrene) Qunatity; 5455.90 Kg Export Item Name-2: Cartridge bottom Assy(Net Content of Styron 421W Natural In Export Product 5274.14 KGS) Quantity; 2596500.0 NUMBERS (NOS) Import item: <table border="1"> <thead> <tr> <th>S. no</th><th>Item Description</th><th>Qty.</th></tr> </thead> <tbody> <tr> <td>2</td><td>Styron 421W Natural(421W) (High impact Polystyrene)</td><td>5405.99 Kg</td></tr> <tr> <td>3</td><td>AUTOSTART, NEGATIVE CARTRIDGE(NEGATIVE CARTRIDGE)</td><td>Net to Net</td></tr> <tr> <td>4</td><td>AUTOSTART, POSITIVE CARTRIDGE(POSITIVE CARTRIDGE)</td><td>Net to Net</td></tr> </tbody> </table> RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE		S. no	Item Description	Qty.	2	Styron 421W Natural(421W) (High impact Polystyrene)	5405.99 Kg	3	AUTOSTART, NEGATIVE CARTRIDGE(NEGATIVE CARTRIDGE)	Net to Net	4	AUTOSTART, POSITIVE CARTRIDGE(POSITIVE CARTRIDGE)	Net to Net
S. no	Item Description	Qty.											
2	Styron 421W Natural(421W) (High impact Polystyrene)	5405.99 Kg											
3	AUTOSTART, NEGATIVE CARTRIDGE(NEGATIVE CARTRIDGE)	Net to Net											
4	AUTOSTART, POSITIVE CARTRIDGE(POSITIVE CARTRIDGE)	Net to Net											

Case No.	28 / NC/7/MEET/Jul/202526/5
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Case Status	Case Approved
Party Name	JINDAL SMI COATED PRODUCTS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00001353AM25
RA File Number	03AX04000866 AM25
Licence No and Date	0311034666/15/06/2024

Norms Committee Decision:

The committee considered the case as per agenda and ratify the norms with 4% wastage as under:

Export Item Name: Self Adhesive Coated BOPP Film 121 GSM TO 140 GSM +/-10%((Using Coated Biaxially Oriented Polypropylene film 43 GSM TO 60 GSM +/-10%))

Quantity: 1.0 SQUARE METER (SQM)

S. No	Item description	Quantity
1	Coated Biaxially Oriented Polypropylene Film (43 GSM TO 60 GSM+/-10	1.04 Sq. meter
2	Organic Chemical (SPL Adhesive): A) 2-Ethyl Hexyl Acrylate(Organic Chemical (SPL Adhesive):	0.01387 Kg
3	B) Methyl Acrylate	0.007626 Kg
4	SILICON CHEMICAL: A) Silicone resins - Polymer	0.001456 Kg
5	B) catalytic preparations - other - Catalyst	0.000021 Kg
6	Cross linker	0.0000735 Kg
7	GLASSINE PAPER (60 gsm +/- 10%)(GLASSINE PAPER	1.04 Sq. meter

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	29 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred

Party Name	SAHARA LABELS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00001382AM25
RA File Number	07AX04000429 AM25
Licence No and Date	0711011574/18/06/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/202526/5 dated 30.07.2025 held on 05.08.2025: 1. Please provide the specific part no. of each export item and wastage claimed for each part with the help of drawing. Also provide calculation on weight basis. 2. Specific density of each import item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	30 / NC/7/MEET/Jul/202526/5	
Case Status	Case Approved	
Party Name	JINDAL SMI COATED PRODUCTS LIMITED	
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025	
HQ File Number	HQRNORM APPLY 00001567AM25	
RA File Number	03AX04000865 AM25	
Licence No and Date	0311034904/26/06/2024	
Norms Committee Decision:		
The committee considered the case as per agenda and ratify the norms with 4% wastage as under:		
Export Item Name: SELF ADHESIVE POLYETHYLENE FILM (170 gsm +/- 10%)((Using POLYETHYLENE FILM (PE) (90 MICRON +/-15%))		
Quantity: 1.0 SQUARE METER (SQM)		
S. No	Item description	Quantity
1	POLYETHYLENE FILM (PE) (90 MICRON +/- 15%)	1.04 Sq. meter
2	ADHESIVE WATER BASED (IN HOUSE) : Natrosol 250 LR	0.0003318 Kg
3	Vinyl Acetate Monomer	0.0081733 Kg

4	Stabilized Softner Kanatol 8M (DOM	0.008383 Kg
5	2-Ethyl Hexyl Acrylate	0.0047294 Kg
6	Silicon Chemical: A) Silicone resins-Polymer	0.001456 Kg
7	B) Catalytic preparations-other-Catalyst	0.000021 Kg
8	C) Silicone resins- Cross Linker	0.0000735 Kg
9	GLASSINE PAPER (60 gsm +/- 10%)	1.04 Sq. meter
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE		

Case No.	31 / NC/7/MEET/Jul/202526/5
Case Status	Case Rejected
Party Name	TOPPAN SPECIALITY FILMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00002239AM25
RA File Number	30AX04000209 AM25
Licence No and Date	3011005547/31/07/2024
Norms Committee Decision: The committee considered the case as per agenda and decided to reject the case firm has not responded to the DL issued to them in meeting no. NC/7/MEET/Jan/202425/11 dated 30.01.2025. It has been noted that that the firm requested for time extension to reply to the DL vide letter dated 03.0.3.2025 and yet till now they haven't replied to the DL. Hence, the committee decided to reject the case.	

Case No.	32 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved
Party Name	MPD INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00002272AM25

RA File Number	56AX04000152 AM25		
Licence No and Date	1111000106/02/08/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and based on the detailed justification provided by the representative of the firm during personal hearing held on 20.06.2025, the committee decided to ratify the norms with 5% wastage as under:			
Export Item	Quantity	Import item	Quantity
REACTIVE POLYAMIDE RESIN	1 Kg	DIMER ACID	0.550 Kg
		ECA 29(EPOXY CURING AGENT)	0.250 Kg
		DIETHYLENE TRIAMINE((DETA))	0.250 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	33 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred
Party Name	RSD POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00002456AM25
RA File Number	03AX04002259 AM25
Licence No and Date	0311036265/12/08/2024
Norms Committee Decision:	
The committee considered the case as per agenda and noted that export item description does not match with the technical specification given in the COA. Therefore, the committee decided to call the representative of the firm for personal hearing.	

Case No.	34 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred
Party Name	RSD POLYMERS PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00002730AM25
RA File Number	03AX04002544 AM25
Licence No and Date	0311036719/28/08/2024
Norms Committee Decision: The committee considered the case as per agenda and noted that export item description does not match with the technical specification given in the COA. Therefore, the committee decided to call the representative of the firm for personal hearing.	

Case No.	35 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred
Party Name	DOSHION POLY SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00002875AM25
RA File Number	08AX04000897 AM25
Licence No and Date	0811012558/05/09/2024
Norms Committee Decision: The committee considered the case as per agenda and noted that export item and import item seems to be same. The committee decided to call the representative of the firm for personal hearing to explain the case.	

Case No.	36 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred
Party Name	DOSHION POLY SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00002876AM25
RA File Number	08AX04000896 AM25
Licence No and Date	0811012560/05/09/2024
Norms Committee Decision: The committee considered the case as per agenda and noted that export item and import item seems to be same. The committee decided to call the representative of the firm for personal hearing to explain the case.	

Case No.	37 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred
Party Name	JALARAM INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00003174AM25
RA File Number	08AX04000833 AM25
Licence No and Date	0811012690/19/09/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/202526/5 dated 30.07.2025 held on 05.08.2025: 1. Please provide the net content of PVC resin in export item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	38 / NC/7/MEET/Jul/202526/5		
Case Status	Case Approved		
Party Name	PLASMIX PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025		
HQ File Number	HQRNORM APPLY 00004044AM25		
RA File Number	07AX04001221 AM25		
Licence No and Date	0711012735/08/11/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms with 5% wastage as under:			
Export Item	Quantity	Import item	Quantity
PP CORRUGATED SHEET (CONTAINING : Polypropylene Homopolymer "The weight of PP CORRUGATED SHEET per sheet is 2.4kg (25000 No's *2.4 kg = 60000 kgs + Wastage of 9.45%)")	1 Kg	Polypropylene Granules	1.05 Kg/Kg content in export item.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	39 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved
Party Name	TAYAJE AND SONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00004327AM25
RA File Number	05AX04002763 AM25
Licence No and Date	0511029162/25/11/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:

Export Item	Quantity	Import item	Quantity
PVC COMPOUND GRADE TS-02	1000000.0 Kg	PVC RESIN GRADE; P-700, P-1000, P-1000F, LS 100, LS 100S, SG-5, HS1000R, DG1000S, DG 700, DG1000K, LS 100H (Paste/ Suspension Grade)	780000.0 Kg
		CALCIUM CARBONATE GRADE ACMA 8 & ACMA 5(CALCIUM CARBONATE)	110000.0 Kg
		TRI OCTYL TRIMELLITATE (TOTM)(LIQUID)	96000.0 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	40 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved
Party Name	PRASAD MEDI TECH
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00004543AM25

RA File Number	03AX04004485 AM25		
Licence No and Date	0311039319/04/12/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms with 2% wastage as under:			
Export Item	Quantity	Import item	Quantity
Euro Head Caps (Net Weight of Import Item LDPE Granules 78000 KGS ,Rubber Disc - 30mm 66750 KGS [TOTAL 144750 KGS])	As per application	LDPE Granules	79560.0 Kg
		Rubber Disc 30 mm	68085.0 Kg
Twin Port Caps (Net Wt of Import LDPE Granules 49043 KGS THERMO PLASTIC ELASTOMER 20315 KGS, Alluminium Foil 2765 KGS	As per application	LDPE Granules	47940.0 Kg
		THERMO PLASTIC ELASTOMER	16920.0 Kg
		Alluminium Foil	2821.0 Kg
Protect Foil Caps (Net Wt of Imports LDPE Granules 42000 KGS,THERMO PLASTIC ELASTOMER 12000KGS, Alluminium Foil 2040 KGS	As per application	LDPE Granules	42840.0 Kg
		THERMO PLASTIC ELASTOMER	12240.0 Kg
		Alluminium Foil	2081.0 Kg
32 mm Euro Caps (Net Weight of Import Item LDPE Granules 63560 KGS ,Rubber Disc - 30mm 45920 KGS [TOTAL109480KGS])	As per application	LDPE Granules	54407.0 Kg
		Rubber Disc 25mm	34843.0 Kg
29 mm Double Fold Caps ((Net Weigh to of Import Item POLY PROPYLENE COPOLYMER 62709 KGS, Rubber Disc-11mm 11957 KGS)	As per application	POLYPROPYLENE COPOLYMER GRANULES	31620.0 Kg
		Rubber Disc 11mm	12196.0 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	41 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved

Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00005446AM25
RA File Number	03AX04005079 AM25
Licence No and Date	0311040163/03/01/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:

Export Item	Quantity	S. No.	Import Description	Quantity
Solid rubber tyres for motor vehicles.. (Total Quantity to be exported 2,750,000.00 Kgs)	100 Kgs	1	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	46.434 Kg
		2	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	4.015 Kg
		3	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	0.610 Kg
		4	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.102 Kg
		5	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		6	5A) CARBON BLACK FEED STOCK (CBFS)	53.227 Kg
		7	NYLON TYRE CORD FABRIC (DIPPED)	0.001 Kg
		8	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	1.340 Kg
		9	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.476 Kg

		10	RUBBER CHEMICAL :ANTIOXIDANTS	0.708 Kg
		11	RUBBER CHEMICAL :ACCELERATOR	0.824 Kg
		12	RUBBER CHEMICAL :RETARDERS	0.164 Kg
		13	ZINC OXIDE	2.612 Kg
		14	STEARIC ACID	0.999 Kg
		15	MICROCRYSTALLINE PETROLEUM WAX	0.032 Kg
		16	PRECIPITATED SILICA	1.184 Kg
		17	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.733 Kg
		18	PETROLEUM TACKIFIER RESIN	0.043 Kg
		19	PHENOLIC TACKIFIER RESIN	0.411 Kg
		20	INSOLUBLE SULPHUR	0.432 Kg
		21	SILANE COUPLING AGENT	0.112 Kg
		22	PROCESSING ADDITIVES	0.291 Kg
		23	HOMOGENIZING AGENT	0.347 Kg
		24	FIBER REINFORCED RUBBER COMPOUNDS	2.057 Kg

		25	HIGH STYRENE RESIN – 85%	0.711 Kg
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Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	42 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00005445AM25
RA File Number	03AX04005073 AM25
Licence No and Date	0311040162/03/01/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:

Export Item	Quantity	S. No.	Import Description	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, D. Radials - All Steel. (Total Quantity to be exported 800,000.00 kgs)	100 Kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	24.564 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	10.786 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	5.284 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	3.884 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712	0.074 Kg

			/ 1723 / 1783	
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.736 Kg
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	38.215 Kg
		9	NYLON TYRE CORD FABRIC (DIPPED)	0.024 Kg
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.002 Kg
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	0.167 Kg
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	14.637 Kg
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	4.636 Kg
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.298 Kg
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.211 Kg
		16	RUBBER CHEMICAL :ACCELERATOR	0.660 Kg
		17	RUBBER CHEMICAL	0.083 Kg

			:RETARDERS	
		18	ZINC OXIDE	2.286 Kg
		19	STEARIC ACID	0.572 Kg
		20	MICROCRYSTALLINE PETROLEUM WAX	0.543 Kg
		21	PRECIPITATED SILICA	1.464 Kg
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	0.821 Kg
		23	PETROLEUM TACKIFIER RESIN	0.256 Kg
		24	PHENOLIC TACKIFIER RESIN	0.797 Kg
		25	INSOLUBLE SULPHUR	0.666 Kg
		26	SILANE COUPLING AGENT	0.238 Kg
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.631 Kg
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.412 Kg
		29	PROCESSING ADDITIVES	0.104 Kg
		30	HOMOGENIZING AGENT	0.546 Kg
		31	COBALT BORON COMPLEX-	0.111 Kg

			COBALT 22.5% (MONO BOND)	
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.189 Kg
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.144 Kg
		34	BLADDERS (quantity in Numbers)	0.013 Kg
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.251 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	43 / NC/7/MEET/Jul/202526/5			
Case Status	Case Approved			
Party Name	BALKRISHNA INDUSTRIES LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025			
HQ File Number	HQRNORM APPLY 00005444AM25			
RA File Number	03AX04005084 AM25			
Licence No and Date	0311040159/03/01/2025			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under:				
Export Item	Quantity	S.No.	Import Description	Quantity
New Pneumatic Tyres of Rubber, Other, A. Bias - Nylon, Nylon and Aramide (Total Quantity to be exported 2,000,000.00 kgs)	100 Kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.272 Kg
		2	NATURAL RUBBER-	30.547 Kg

			TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	4.592 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR- 1500/1502	1.858 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	8.609 Kg
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	46.375 Kg
		8	NYLON TYRE CORD FABRIC (DIPPED)	5.877 Kg
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.100 Kg
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.558 Kg
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.477 Kg
		12	RUBBER CHEMICAL :ANTIOXIDANTS	0.923 Kg
		13	RUBBER CHEMICAL :ACCELERATOR	0.471 Kg

		14	RUBBER CHEMICAL :RETARDERS	0.076 Kg
		15	ZINC OXIDE	2.174 Kg
		16	STEARIC ACID	1.197 Kg
		17	MICROCRYSTALLINE PETROLEUM WAX	0.779 Kg
		18	PRECIPITATED SILICA	0.629 Kg
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.662 Kg
		20	PHENOLIC TACKIFIER RESIN	0.142 Kg
		21	INSOLUBLE SULPHUR	0.083 Kg
		22	PROCESSING ADDITIVES	0.766 Kg
		23	ARAMID DIPPED TYRE CORD FABRIC	0.050 Kg
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.189 Kg
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.144 Kg
		26	BLADDERS (Quantity in Numbers)	0.013 Kg
		27	ANTITACK RELEASE PREPARATION (RUBBER	0.251 Kg

			COMPOUND RELEASE)	
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Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	44 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00005442AM25
RA File Number	03AX04005074 AM25
Licence No and Date	0311040158/03/01/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:

Export Item	Quantity	S. No.	Import Description	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, D. Nylon and Steel Belt (Total Quantity to be exported 2,000,000.00 kgs)	100 Kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	10.388 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	19.359 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	6.082 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	11.432 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.354 Kg

		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.066 Kg
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.916 Kg
		9	NYLON TYRE CORD FABRIC (DIPPED)	3.292 Kg
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.053 Kg
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	6.551 Kg
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.908 Kg
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.513 Kg
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.082 Kg
		15	RUBBER CHEMICAL :ACCELERATOR	0.540 Kg
		16	RUBBER CHEMICAL :RETARDERS	0.099 Kg
		17	ZINC OXIDE	1.888 Kg
		18	STEARIC ACID	0.799 Kg
		19	MICROCRYSTALLINE	0.798 Kg

			PETROLEUM WAX	
		20	PRECIPITATED SILICA	0.401 Kg
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.454 Kg
		22	PETROLEUM TACKIFIER RESIN	0.088 Kg
		23	PHENOLIC TACKIFIER RESIN	0.607 Kg
		24	INSOLUBLE SULPHUR	0.434 Kg
		25	SILANE COUPLING AGENT	0.073 Kg
		26	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.128 Kg
		27	AGEING RESISTANCE CHEMICAL (HTS)	0.112 Kg
		28	PROCESSING ADDITIVES	0.315 Kg
		29	HOMOGENIZING AGENT	0.080 Kg
		30	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.030 Kg
		31	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.189 Kg
		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.144 Kg
		33	BLADDERS (Quantity in Numbers)	0.013 Kg

		34	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.251 Kg
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Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	45 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved
Party Name	POOPPALLY COIR MILLS
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00005670AM25
RA File Number	10AX04000256 AM25
Licence No and Date	1011002878/15/01/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms with 2% wastage as under:

Export item: RUBBER MAT -TRAY (OF VARIOUS SIZES) (Net content of Import item -3920.0 Sq Meter)

Quantity: 11850.0 SQUARE METER

Import item: POLYPROPYLENE CARPET TUFTED CUT PILE WITH PVC BACKING (thickness 6.0 MM)

Quantity: 4000.0 Sq. Meter

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	46 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved
Party Name	AAKASH POLYFILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00005784AM25
RA File Number	52AX04000293 AM25

Licence No and Date	5211011687/22/01/2025		
Norms Committee Decision:			
The Committee examined the case as per the agenda and, after due consideration of the technical literature and justification for wastage submitted by the firm, the committee decided to ratify the norms, based on past norms, with 15% wastage as under:			
Export Item	Quantity	Import item	Quantity
Polyester Metallized film (Aluminium coated film)	200000.0 Kg	PET Chips (POLYETHYLENE TEREPHTHALATE CHIPS)	2,30,000 Kgs
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	47 / NC/7/MEET/Jul/202526/5			
Case Status	Case Approved			
Party Name	ATC TIRES AP PRIVATE LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025			
HQ File Number	HQRNORM APPLY 00005986AM25			
RA File Number	26AX04000059 AM25			
Licence No and Date	2611001788/03/02/2025			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under:				
Export Product	Qty.	Sl. No.	Import item	Quantity
NEW PNEUMATIC TYRES, OF RUBBER OF A KND USED ON AGRICULTRL OR FORSTRY VEHICLES AND MACHNES-RADIAL NYLON STEEL BELTED	100.0 Kg.	1.	Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10, SVR 3L, STR20 HG, SVR 10 And EUDR Natural Rubber SPR20/SPR-20/Grade 10,20 / TSR10, SVR 3L, STR20 HG, SVR 10(Natural Rubber)	30.870 Kg
		2.	Synthetic Rubber- SBR-1723/1783(Synthetic Rubber)	0.580 Kg
		3.	Synthetic Rubber- SBR 1500,1502(Synthetic Rubber)	7.130 Kg

		4.	POLYBUTADIENE RUBBER (PBR),PBD Cobalt /Nickel, PBD (Neodymium),(Synthetic Rubber)	8.900 Kg
		5.	Chlorobutyl Rubber(Synthetic Rubber)	1.540 Kg
		6.	Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh(Recycled Rubber)	0.120 Kg
		7.	Carbon Black Feed- N220 N234 N326 N330 N375 N660(Reinforcement Filler)	27.290 Kg
		8.	NYLON 6 DIPPED TYRE CORD FABRICS AND NYLON 66 DIPPED TYRE CORD FABRICS(Textile Tire Reinforcement)	1.350 Kg
		9.	Steel Wire / Steel Cord(Steel Wire)	6.380 Kg
		10.	Bead Wire(Wire Of Iron Or Non Alloy Steel Bead Wire)	3.370 Kg
		11.	Soluble Sulphur treated with 1.0%(Curing Agent)	0.530 Kg
		12.	Insoluble Sulphur 20% oil-treated(Curing Agent)	0.340 Kg
		13.	Insoluble sulphur 10 (CRYSTEX (TM) CURE PRO)(Curing Agent)	0.250 Kg
		14.	LOW PAH OIL - (PROCESS OIL - PANOIL 2900 TRAE), Rubber Process Oil, Low PCA Oil(Process Aid)	2.370 Kg
		15.	Mycrocrytaline Wax, MC Wac with 70% paraffin(Anti ozonant)	0.940 Kg
		16.	Rubber Chemical- TMQ,(Anti Oxidant)	0.400 Kg

		17.	Accelerator (DPG.MBTS,CBS,TBBS,DCBS ,Peptizer,PVI, Rubber Chemical PVI(Curing accelerator)	0.670 Kg
		18.	Silane X-50-S, Zinc Soap Of Unsaturated Fatty Acids,(Coupling Agent,Process Aid,Trackifier)	0.310 Kg
		19.	Gum Rosin(Tackifier)	0.760 Kg
		20.	Mixture Of Aromatic Hydrocarbon Resin(Process Aid)	0.700 Kg
		21.	Zinc Oxide(Curing Activator)	1.990 Kg
		22.	Calcium Carbonate(Reinforcement Filler)	0.160 Kg
		23.	77PD(Anti ozonant)	0.270 Kg
		24.	6PPD(Anti ozonant)	0.860 Kg
		25.	Stearic Acid(Curing Activator)	0.890 Kg
		26.	Cobalt Salt (Corebond CB-23)(Dry bond Agent)	0.040 Kg
		27.	Precipitated Silica(Reinforcement Filler)	1.470 Kg
		28.	HMM 65(Dry bond Agent)	0.060 Kg
		29.	Phenolic Tackifier Resin(Tackifier)	0.500 Kg
		30.	Penacolite B-20-S,Reinforcing PF Resin Premixed With HMT,Koresin,Hydrocarbon Resin DCPD 100-5(Dry bond Agent,Tackifier)	0.240 Kg
		31.	Poly and Liner(Auxiliary material)	0.620 Kg

		32.	Eva bag and poly(Auxiliary material)	0.080 Kg
		33.	Inner Paint(Auxiliary material)	0.130 Kg
		34.	Outer Paint / TIRE FINISH PAINT(Auxiliary material)	0.020 Kg
		35.	Curing Bladder(Tire consolidation aid)	0.410 Kg
		36.	Turn up Bladder(Tire consolidation aid in green stage)	0.310 Kg
		37.	PBN2 (Supunbond Nylon Fabric) / Masking Tape(Material made up of Nylon to protect air retention layer of tire)	0.080 Kg
		38.	POLYSTER TIRE CORD FABRIC, 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI,23 EPI 2000D/2 19,23,25 EPI, 1500D/2 27 EPI(Textile tire reinforcement (polyester).)	1.680 Kg
		39.	Antitack Powder for Batch Off, PROMOL ME-43	0.260 Kg
		40.	Paraffinic Oil(Process Aid)	0.030 Kg
		41.	Vulcuren(Curing Agent)	0.001 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	48 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved
Party Name	MRF LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025

HQ File Number	HQRNORM APPLY 00006083AM25																								
RA File Number	04AX04001089 AM25																								
Licence No and Date	0411009047/10/02/2025																								
Norms Committee Decision: The Committee examined the case as per the agenda and decided to ratify the norms under: Export Items: SOLID TYRES - USED FOR INDUSTRIAL APPLICATIONS Qty.: 36368.0 KILOGRAMS (KGS) Import items: <table border="1"> <thead> <tr> <th>S. No.</th><th>Description of import</th><th>Qty. per 100 Kg of export item</th></tr> </thead> <tbody> <tr> <td>1</td><td>NATURAL RUBBER-)</td><td>54.09 Kg</td></tr> <tr> <td>2</td><td>SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1502/1702</td><td>0.42 Kg</td></tr> <tr> <td>3.</td><td>CARBON BLACK</td><td>31.15 Kg</td></tr> <tr> <td>4.</td><td>Bead wire</td><td>2.95 Kg</td></tr> <tr> <td>5.</td><td>Rubber Chemicals (Antioxidants/Accelerator/Antiozonant retardars, peptizers & Sulphur))</td><td>2.518 Kg</td></tr> <tr> <td>6</td><td>ZINC OXIDE</td><td>2.48 Kg</td></tr> <tr> <td>7</td><td>Misc chemicals Microcrystalline wax, Paraffin Wax, Pigments, Softners, Stearic acid,solvents, Plasticisers, Synth Resin Bonding /Coupling Agents, Activators And Minerals Fillers And Mould Release Agents, Tackifiers Catalysts And Skyloff</td><td>4.63 Kg</td></tr> </tbody> </table> Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note 8 of the Hand Book of Procedure, Vol. II. for the export items. RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE		S. No.	Description of import	Qty. per 100 Kg of export item	1	NATURAL RUBBER-)	54.09 Kg	2	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1502/1702	0.42 Kg	3.	CARBON BLACK	31.15 Kg	4.	Bead wire	2.95 Kg	5.	Rubber Chemicals (Antioxidants/Accelerator/Antiozonant retardars, peptizers & Sulphur))	2.518 Kg	6	ZINC OXIDE	2.48 Kg	7	Misc chemicals Microcrystalline wax, Paraffin Wax, Pigments, Softners, Stearic acid,solvents, Plasticisers, Synth Resin Bonding /Coupling Agents, Activators And Minerals Fillers And Mould Release Agents, Tackifiers Catalysts And Skyloff	4.63 Kg
S. No.	Description of import	Qty. per 100 Kg of export item																							
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3.	CARBON BLACK	31.15 Kg																							
4.	Bead wire	2.95 Kg																							
5.	Rubber Chemicals (Antioxidants/Accelerator/Antiozonant retardars, peptizers & Sulphur))	2.518 Kg																							
6	ZINC OXIDE	2.48 Kg																							
7	Misc chemicals Microcrystalline wax, Paraffin Wax, Pigments, Softners, Stearic acid,solvents, Plasticisers, Synth Resin Bonding /Coupling Agents, Activators And Minerals Fillers And Mould Release Agents, Tackifiers Catalysts And Skyloff	4.63 Kg																							

Case No.	49 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred

Party Name	NITREX CHEMICALS INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00006229AM25
RA File Number	52AX04000374 AM25
Licence No and Date	5211012066/14/02/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/202526/5 dated 30.07.2025 held on 05.08.2025: 1. COA report of Wood pulp indicating cellulose percentage. 2. Complete calculation of requirement of wood pulp for the manufacture of Industrial Nitrocellulose. 3. Production/ consumption data for the last three years duly certified company's Auditors /CS. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	50 / NC/7/MEET/Jul/202526/5	
Case Status	Case Approved	
Party Name	MARUTI TECHNO RUBBER PVT LTD	
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025	
HQ File Number	HQRNORM APPLY 00006219AM25	
RA File Number	05AX04003923 AM25	
Licence No and Date	0511030892/14/02/2025	
Norms Committee Decision:		
The Committee examined the case as per the agenda and decided to ratify the norms with 3.2 % wastage as under:		
Export item: Hydrophilic Swell Tape/Bar made out of TPE Compound (Good Swelling Properties)		
Quantity: 1 Kg		
Import Items:		
S. no	Item description	Quantity recommended
1	TPE Compound Dry flex	0.7560 Kg
2	Titanium Dioxide (Rutile grade)	0.1629 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	51 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred
Party Name	INTERNATIONAL CONVEYORS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00006692AM25
RA File Number	03AX04006187 AM25
Licence No and Date	0311042149/16/03/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/202526/5 dated 30.07.2025 held on 05.08.2025: 1. Please provide the weight of export product without Fastner and Material balance sheet. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	52 / NC/7/MEET/Jul/202526/5		
Case Status	Case Approved		
Party Name	AQUENT ADVANCE MATERIAL TECHNOLOGIES PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025		
HQ File Number	HQRNORM APPLY 00006717AM25		
RA File Number	03AX04006412 AM25		
Licence No and Date	0311042222/18/03/2025		
Norms Committee Decision:			
The Committee examined the case as per the agenda and decided to ratify the norms as under:			
Export Item	Quantity	Import item	Quantity
Modified Ethylene Copolymer(Modified Ethylene Copolymer Net Content: 1) 47873.000 KGS 2) 245.000 KGS 3)	1 Kg	Relevant Polymer namely Polyethylene Resin / Ethylene -Alpha-Olefin Copolymers / LLDPE/	0.977 Kg

588.000 KGS 4) 245.000 KGS 5) (Ind) 49.0 000 KGS)		Metallocene LLDPE/ LDPE/ HDPE (Relevant Polymer namely Polyethylene Resin / Ethylene-Alpha- Olefin Copolymers / LLDPE / Metallocene LLDPE / LDPE / HDPE (ITC(HS) 39014010, 39014090, 39011090, 39019090, 39014000, 39011020, 39012000))	
		Peroxide (Organic Peroxide)	0.005 Kg
		Maleic Anhydride	0.0120 Kg
		Antioxidant (Phenolic Antioxidant)	0.005 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	53 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved
Party Name	GREENPRO VENTURES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00006752AM25
RA File Number	34AX04001087 AM25
Licence No and Date	3411006214/19/03/2025

Norms Committee Decision:

The Committee examined the case as per the agenda and decided to ratify the norms as under:

Export Item	Quantity	Import item	Quantity
Peel & Stick Underlayment Fabric/Flashing Tape	1 Kg	Butyl Adhesive	1.02 Kg/Kg content in export item.
		Polypropylene Release Liner film	1.02 Kg/Kg content in export item.

		PP GRANULES	1.05 Kg/Kg content in export item.
		U V Stabilizer Masterbatch (containing not more than 20% UV Stabilizer)	1.05 Kg/Kg content in export item.
		LDPE GRANULES	1.05 Kg/Kg content in export item.
		VISTAMAX	1.05 Kg/Kg content in export item.
		Color Master Batch	1.05 Kg/Kg content in export item.
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	54 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred
Party Name	KUMAR ARCH TECH LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00006769AM25
RA File Number	13AX04000411 AM25
Licence No and Date	1311003774/20/03/2025
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/202526/5 dated 30.07.2025 held on 05.08.2025: i. Please provide the details of manufacturing process and justification for 20% wastage claimed. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	55 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred
Party Name	ARION TECHNOLOGY LTD
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00006771AM25
RA File Number	07AX04002110 AM25
Licence No and Date	0711013960/20/03/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/202526/5 dated 30.07.2025 held on 05.08.2025: (i) Please provide complete specification of export item and its end use. (ii) Complete specification of import items with catalogue. (iii) Provide detail of manufacturing process. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	56 / NC/7/MEET/Jul/202526/5		
Case Status	Case Approved		
Party Name	PAHARPUR 3P UNIT II PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025		
HQ File Number	HQRNORM APPLY 00006848AM25		
RA File Number	05AX04004320 AM25		
Licence No and Date	0511031546/24/03/2025		
Norms Committee Decision:			
The Committee examined the case as per the agenda and, after due consideration of the technical literature and justification for wastage submitted by the firm, the committee decided to ratify the norms based on past norms as under:			
Item of Export – Printed adhesive laminated flexible packaging material in various layers in roll form / pouch form			
Quantity: 1 Kg			
S.NO	Item of Import	Quantity allowed if export is in roll form	Quantity allowed if export is in pouch form

1	Polyester film of relevant GSM	1.15 Kg/Kg content in export or as applied for whichever is less	1.20 Kg/Kg content in export or as applied for whichever is less
2	Metallised BOPP film of relevant thickness	1.14 kg/kg content in export or as applied for whichever is less	Not Asked
3	LLDPE	1.12 Kg/Kg content in export or as applied for whichever is less	1.17 Kg/Kg content in export or as applied for whichever is less
4	LDPE	1.12 Kg/Kg content in export or as applied for whichever is less	1.17 Kg/Kg content in export or as applied for whichever is less
5	Metallised polyester film of relevant GSM	1.07 Kg/Kg content in export or as applied for whichever is less	Not Asked
6	Biaxially oriented nylon of relevant GSM	Not Asked	1.12 Kg/Kg content in export or as applied for whichever is less
7	Natural BOPP film of relevant GSM	1.14 kg/kg content in export or as applied for whichever is less	Not Asked
8	Aluminium foil of relevant thickness	1.10 Kg/Kg content in export or as applied for whichever is less	1.10 Kg/Kg content in export or as applied for whichever is less

Note: Liquid printing ink and liquid PU adhesive quantity allowed as applied for with overall value restriction up to 5 % of FOB value

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	57 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred
Party Name	GUARNIFLON INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00006867AM25
RA File Number	03AX04006501 AM25
Licence No and Date	0311042477/25/03/2025
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/202526/5 dated 30.07.2025 held on 05.08.2025:

- (i) Provide the specification of export item and import item and how they are different from each other.
- (ii) Provide the details of indigenous input with quantity.
- (iii) Provide the details of end use of export product.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	58 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred
Party Name	MARINE HYDROCOLLOIDS
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00006884AM25
RA File Number	10AX04000307 AM25
Licence No and Date	1011003024/25/03/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for examination.	

Case No.	59 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred
Party Name	SAHARA LABELS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00006887AM25
RA File Number	07AX04001953 AM25
Licence No and Date	0711014015/25/03/2025
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/202526/5 dated 30.07.2025 held on 05.08.2025:	
1. Please provide the specific part no. of each export item and wastage claimed for each part with the help of drawing. Also provide calculation on weight basis.	

2. Specific density of each import item.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	60 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved
Party Name	CREST SPECIALITY RESINS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00006897AM25
RA File Number	08AX04002210 AM25
Licence No and Date	0811014530/26/03/2025

Norms Committee Decision:

The Committee examined the case as per the agenda and decided to ratify the norms with as under:

Export Item	Quantity	Import item	Quantity
SATURATED POLYESTER RESIN CT-6224 (% NVM Not less than 60%)	1 Kg	Neo Pentyl Glycol	0.177 Kg
		Butyl Cellosolve	0.0729 Kg
		Mono Ethlene Glycol	0.0586 Kg
		Purified Isophthalic Acid	0.1907 Kg
		Phthalic Anhydride	0.107 Kg
		Adipic Acid	0.0767 Kg
		Monobutyltin Oxide (MBTO)	0.00015 Kg
		Tri Methylol Propane	0.0118 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	61 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved
Party Name	MRL TYRES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00006913AM25
RA File Number	05AX04004400 AM25
Licence No and Date	0511031616/27/03/2025

Norms Committee Decision:

The Committee examined the case as per the agenda and decided to ratify the norms with 4.464% wastage as under:

Export Item	Qty.	S. No.	Description	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural/ agro industrial vehicles and machines radials-nylon and polyester (total qty. 1030000.0kg)	100 Kgs	1	Natural rubber-TSR,RSS	27.975 Kg
		2	Synthetic rubber: PBR	10.406 Kg
		3	Synthetic rubber:styrene butadiene rubber SBR-1502	11.003 Kg
		4	Chlorobutyl Rubber	0.830 Kg
		5	Recycled Rubber –Reclaimed/Tread Rubber	2.034 Kg
		6	Calcium Carbonate	0.105 Kg
		7	Carbon black	29.677 Kg
		8	Rubber process oil	3.512 Kg
		9	Magnesium Oxide	0.0106 Kg
		10	Zinc oxide	1.833 Kg
		11	Stearic acid	0.672 Kg

		12	Homogenising agent	0.751 Kg
		13	Processing additives	0.465 Kg
		13	Processing additives	0.063 Kg
		14	C9 Petroleum Resin	1.040 Kg
		15	Phenolic tackifier Resin	0.336 Kg
		16	Synthetic Resin DCPD	0.956 Kg
		17	Microcrystalline petroleum wax	0.420 Kg
		18	Rubber chemical :antioxidants tmq / tdq / hs	1.23 9 Kg
		19	Rubber chemical :antioxidants 6ppd	0.76 Kg
		20	Rubberised textile fabric nylon chafer fabric (dipped)	0.042 Kg
		21	Rubber chemical (resorcinol Formaldehyde resin	0.252 Kg
		22	Rubber chemical Peptizer	0.031 Kg
		23	soluble sulphur	0.252 Kg
		24	Insoluble sulphur	0.263 Kg
		25	Rubber chemical :accelerator ns/tbbs/mbts	0.752 Kg
		26	Rubber chemical :retardersctp(pvi)	0.116 Kg
		27	Dry Bonding Agent	0.252 Kg
		28	Bead wire	2.636 Kg
		29	Rubberized Textile fabric Nylon Chafer fabric	0.189 Kg

			(dipped)	
		30	Nylon Tyre Chord fabric tyre cord)	0.189 Kg
		31	Polyester tyre cord fabric (dipped)	6.162 Kg

Note: There will be a value cap for Rubber Chemicals and Miscellaneous Chemicals as per H. B. of Procedure vol. II General Note 8 of the Book

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	62 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved
Party Name	AEROLAM INSULATIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00006940AM25
RA File Number	08AX04002224 AM25
Licence No and Date	0811014564/28/03/2025

Norms Committee Decision:

The Committee examined the case as per the agenda and decided to ratify the norms with 3% wastage as under:

Export Item	Quantity	Import item	Quantity
LDPE BASED MASTER BATCH CONTAINING 300 MT LDPE AND 100 MT BLOWING AGENT (AZINACARBONAMIDE)	400.0 MT	LDPE GRANULES	309 MT
		BLOWING AGENT (AZINACARBONAMIDE)((This licence issued under para 4.07 of H.B. vol.I 2023-28 for fixation of norms by NC, DGFT New Delhi))	103 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	63 / NC/7/MEET/Jul/202526/5
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Case Status	Case Deferred
Party Name	SINGLA POLYMERS
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00000079AM26
RA File Number	05AX04004505 AM25
Licence No and Date	0511031764/03/04/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/202526/5 dated 30.07.2025 held on 05.08.2025: 1. Manufacturing process indicating both imported and indigenous items in the process and showing indigenous items in 4 E table. 2. Weight of export item no; 1 and 2(Not in pcs) 3. Complete calculation of the requirement of both imported and indigenous items indicating net content and wastage, separately for the manufacturing of each export item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	64 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred
Party Name	TEGA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00000106AM26
RA File Number	02AX04000830 AM25
Licence No and Date	0211008490/04/04/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/202526/5 dated 30.07.2025 held on 05.08.2025: 1. The net Import content in the export item is 126.644 MT whereas Export quantity is 145 MT, therefore, to indicate other items to use in making export item. 2. In indigenous items details of 4 E table- Rubber Compounded Sheet (Unvulcanised) Rubber Compounded (Any Grade) -71 MT has been shown which could not be understood, therefore to give explanation for the same. 3. Complete calculation of requirement of imported and indigenous items to make export item.	

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	65 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00000134AM26
RA File Number	03AX04000060 AM26
Licence No and Date	0311042924/08/04/2025

Norms Committee Decision:

The Committee examined the case as per the agenda and, after due consideration of the technical literature and justification for wastage submitted by the firm, the committee decided to ratify the norms, based on past norms, with 10% wastage as under:

S. No.	Export Item	Quantity	S. no.	Item	Quantity
1.	HIGH ABRASION RESISTANCE RUBBER SHEETS (Rubber content 70.90%)	1 Kg	1	NATURAL RUBBER	0.480 Kg
			2	CHLOROPRENE RUBBER	0.115 Kg
			3	SYNTHETIC RUBBER PBR	0.185 Kg
			4	ZINC OXIDE	0.021 Kg
			5	TITANIUM DI-OXIDE	0.025 Kg
			6	ANTIOXIDANT	0.015 Kg
			7	ACCELERATOR	0.020 Kg
			8	GUM ROSIN	0.010 Kg

			9	SYNTHETIC FABRIC: POLYESTER FABRIC/NYLON FABRIC	0.0067 Kg
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Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export item

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	66 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00000165AM26
RA File Number	26AX04000069 AM25
Licence No and Date	2611001879/09/04/2025

Norms Committee Decision:

The Committee examined the case as per the agenda and, after due consideration of the technical literature and justification for wastage submitted by the firm, the committee decided to ratify the norms, based on past norms, as under:

Export Product	Qty.	Sl. No.	Import item	Quantity
NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON(NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON)	100.0 Kg	1.	Natural Rubber(Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10, SVR 3L, STR20 HG, SVR 10 And EUDR Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10, SVR 3L, STR20 HG, SVR 10)	31.34 Kg
		2.	Synthetic Rubber-SBR-1723/1783(Synthetic Rubber)	1.70 Kg
		3.	Synthetic Rubber- SBR 1500,1502(Synthetic Rubber)	8.87 Kg
		4.	POLYBUTADIENE RUBBER (PBR),PBD Cobalt /Nickel,PBD (Neodymium)(Synthetic Rubber)	8.9 Kg

		5.	Chlorobutyl Rubber(Synthetic Rubber)	0.65 Kg
		6.	Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh(Recycled Rubber)	1.71 Kg
		7.	Carbon Black Feed- N220 N234 N326 N330 N375 N660(Reinforcement Filler)	26.40 Kg
		8.	NYLON 6 DIPPED TYRE CORD FABRICS AND NYLON 66 DIPPED TYRE CORD FABRICS(Textile Tire Reinforcement)	3.14 Kg
		9.	Steel Wire / Steel Cord(Steel Wire)	0.05 Kg
		10.	Bead Wire(Wire Of Iron Or Non Alloy Steel Bead Wire)	2.67 Kg
		11.	Insoluble Sulphur 20% oil-treated(Curing Agent)	0.53 Kg
		12.	Insoluble Sulphur 20% oil-treated(Curing Agent)	0.37 Kg
		13.	Insoluble sulphur 10 (CRYSTEX (TM) CURE PRO)(Curing Agent)	0.01 Kg
		14.	LOW PAH OIL - (PROCESS OIL - PANOIL 2900 TRAE), Rubber Process Oil, Low PCA Oil(Process Aid)	3.25 Kg
		15.	Microcrystalline Wax, MC Wax with 70% paraffin(Anti ozonant)	1.07 Kg
		16.	Rubber Chemical-TMQ(Anti Oxidant)	0.41 Kg
		17.	Accelerator (DPG.MBTS,CBS,TBBS,DCBS ,Peptizer,PVI, Rubber Chemical PVI(Curing accelerator)	0.81 Kg

		18.	Silane X-50-S,Zinc Soap Of Unsaturated Fatty Acids(Coupling Agent,Process Aid,Trackifier)	0.43 Kg
		19.	Gum Rosin(Takifier)	1.05 Kg
		20.	Mixture Of Aromatic Hydrocarbon Resin(Process Aid)	0.14 Kg
		21.	Zinc Oxide(Curing Activator)	1.73 Kg
		22.	Calcium Carbonate(Reinforcement Filler)	0.17 Kg
		23.	77PD(Anti ozonant)	0.35 Kg
		24.	6PPD(Anti ozonant)	0.91 Kg
		25.	Stearic Acid(Curing Activator)	1.01 Kg
		26.	Cobalt Salt (Corebond CB-23)(Dry bond Agent)	0.01 Kg
		27.	Precipitated Silica(Reinforcement Filler)	2.13 Kg
		28.	HMM 65(Dry bond Agent)	0.15 Kg
		29.	HMM 65(Dry bond Agent)	0.56 Kg
		30.	Penacolite B-20-S,Reinforcing PF Resin Premixed With HMT,Koresin,Hydrocarbon Resin DCPD 100-5(Dry bond Agent,Takifier)	0.23 Kg
		31.	Poly and Liner(Auxillury material)	0.54 Kg
		32.	Eva bag and poly(Auxillury material)	0.08 Kg
		33.	Inner Paint(Auxillury material)	0.13 Kg

		34.	Outer Paint / TIRE FINISH PAINT(Auxillary material)	0.02 Kg
		35.	Curing Bladder(Tire consolidation aid)	0.30 Kg
		36.	Turn up Bladder(Tire consolidation aid in green stage)	0.25 Kg
		37.	PBN2 (Supunbond Nylon Fabric) / Masking Tape(Material made up of Nylon to protect air retention layer of tire)	0.06 Kg
		38.	POLYSTER TIRE CORD FABRIC, 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI,23 EPI 2000D/2 19,23,25 EPI, 1500D/2 27 EPI(Textile tire reinforcement (polyester).)	3.22 Kg
		39.	Nylon-6 840D/1 15.2 X 15.2 EPI,Nylon 6 420 / 1 25 x 25 EPI, 6 840D/2 14 EPI, 6 840D/2 17 EPI(Textile Tire (Reinforcement)	0.05 Kg
		40.	Antitack Powder for Batch Off, PROMOL ME-43(Auxillary material)	0.20 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	67 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved
Party Name	ASIAN PLASTOWARES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00000251AM26
RA File Number	03AX04000130 AM26
Licence No and Date	0311043083/16/04/2025

Norms Committee Decision:

The Committee examined the case as per the agenda and, after due consideration of the technical literature and justification for wastage submitted by the firm, the committee decided to ratify the norms, based on past norms, as under:

Export Item	Quantity	Import item	Quantity
Plastics Insulated Thermowares - Casseroles, Ice Packs, Lunch Packs, Water Jugs, Water Bottles, Hot and Cold Insulated (Flasks, Cups, Mugs, Gifts of all Sizes Net Contents:1) Relevant Polymernamely Polypropylene: 38,095.238 KGS 2) Polyurethane Foam (Indigenous) : 9,876.543 KGS 3) Non Magnetic Stainless Steel Circle (Grade J1) (Thickness 0.21 - 0.40 mm):22,574.956 KGS)	70546.0 Kg	Relevant Polymer namely Polypropylene	40000.0 Kg
		Non Magnetic Stainless Steel Circle (Grade J1) (Thickness 0.21 - 0.40 mm)	24155.203 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	68 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred
Party Name	SUMIRIKO IMPERIAL HYDRAULICS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00000253AM26
RA File Number	05AX04000028 AM26
Licence No and Date	0511031924/16/04/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/202526/5 dated 30.07.2025 held on 05.08.2025:

(i) It is observed that the weight of the export product has been indicated as **21,634.07 Kg**, whereas the weight of the import product has been indicated as **22,500 Kg**. You are requested to kindly justify this discrepancy, as the weight of the export product should also account for other imported inputs such as rubber, etc.

(ii) Provide the net content of import items in export item with justification of 4% wastage.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	69 / NC/7/MEET/Jul/202526/5														
Case Status	Case Approved														
Party Name	VIJAYNEHA POLYMERS PRIVATE LIMITED														
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025														
HQ File Number	HQRNORM APPLY 00000310AM26														
RA File Number	09AX04000043 AM26														
Licence No and Date	0911009459/17/04/2025														
Norms Committee Decision:															
The Committee examined the case as per the agenda and, after due consideration of the technical literature and justification for wastage submitted by the firm, the committee decided to ratify the norms, as under:															
<table><tr><th>Export Item</th><th>Quantity</th><th>Import item</th><th>Quantity</th></tr><tr><td rowspan="3">FLEXIBLE FILM(FLEXIBLE FILM FOR TOMATO PASTE PACKING (Containing 20000 KG METALLISED PET FILM, 10000 KG LLDPE GRANULES, 20000 KG ALUMINIUM FOIL))</td><td rowspan="3">1 Kg</td><td>METALLISED PET FILM</td><td>1.05 Kg/Kg content in export item</td></tr><tr><td>LLDPE GRANULES</td><td>1.10 Kg/Kg content in export item</td></tr><tr><td>ALUMINIUM FOIL</td><td>1.05 Kg/Kg content in export item</td></tr></table>				Export Item	Quantity	Import item	Quantity	FLEXIBLE FILM(FLEXIBLE FILM FOR TOMATO PASTE PACKING (Containing 20000 KG METALLISED PET FILM, 10000 KG LLDPE GRANULES, 20000 KG ALUMINIUM FOIL))	1 Kg	METALLISED PET FILM	1.05 Kg/Kg content in export item	LLDPE GRANULES	1.10 Kg/Kg content in export item	ALUMINIUM FOIL	1.05 Kg/Kg content in export item
Export Item	Quantity	Import item	Quantity												
FLEXIBLE FILM(FLEXIBLE FILM FOR TOMATO PASTE PACKING (Containing 20000 KG METALLISED PET FILM, 10000 KG LLDPE GRANULES, 20000 KG ALUMINIUM FOIL))	1 Kg	METALLISED PET FILM	1.05 Kg/Kg content in export item												
		LLDPE GRANULES	1.10 Kg/Kg content in export item												
		ALUMINIUM FOIL	1.05 Kg/Kg content in export item												
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE															

Case No.	70 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00000307AM26
RA File Number	26AX04000068 AM25
Licence No and Date	2611001881/17/04/2025
Norms Committee Decision:	

The Committee examined the case as per the agenda and, after due consideration of the technical literature and justification for wastage submitted by the firm, the committee decided to ratify the norms, based on past norms, as under:

Export Product	Quantity	Sl. No.	Import item	Quantity
NEW PNEUMATIC TYRES, OF RUBBER OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES- RADIAL NYLON STEEL BELTED(NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON STEEL BELTED)	100.0 Kg	1.	Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10, SVR 3L, STR20 HG, SVR 10 And EUDR Natural Rubber SPR20/SPR-20/Grade 10,20 / TSR10, SVR 3L, STR20 HG, SVR 10(Natural Rubber)	30.870 Kg
		2.	Synthetic Rubber- SBR- 1723/1783(Synthetic Rubber)	0.580 Kg
		3.	Synthetic Rubber- SBR 1500,1502(Synthetic Rubber)	7.130 Kg
		4.	POLYBUTADIENE RUBBER (PBR),PBD Cobalt /Nickel,? PBD (Neodymium),(Synthetic Rubber)	8.900 Kg
		5.	Chlorobutyl Rubber(Synthetic Rubber)	1.540 Kg
		6.	Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh(Recycled Rubber)	0.120 Kg
		7.	Carbon Black Feed- N220 N234 N326 N330 N375 N660(Reinforcement Filler)	27.290 Kg
		8.	NYLON 6 DIPPED TYRE CORD FABRICS AND NYLON 66 DIPPED TYRE CORD FABRICS(Textile Tire Reinforcement)	1.350 Kg
		9.	Steel Wire / Steel Cord(Steel Wire)	6.380 Kg
		10.	Bead Wire(Wire Of Iron Or Non Alloy Steel Bead Wire)	3.370 Kg

		11.	Soluble Sulphur treated with 1.0%(Curing Agent)	0.530 Kg
		12.	Insouble Sulphur 20% oil-treated(Curing Agent)	0.340 Kg
		13.	Insouble sulphur 10 (CRYSTEX (TM) CURE PRO)(Curing Agent)	0.250 Kg
		14.	LOW PAH OIL - (PROCESS OIL - PANOIL 2900 TRAE), Rubber Process Oil, Low PCA Oil(Process Aid)	2.370 Kg
		15.	Mycrocrytaline Wax, MC Wac with 70% parrafin(Anti ozonant)	0.940 Kg
		16.	Rubber Chemical- TMQ,(Anti Oxidant)	0.400 Kg
		17.	Accelerator (DPG.MBTS,CBS,TBBS,DCBS ,Peptizer,PVI, Rubber Chemical PVI(Curing accelerator)	0.670 Kg
		18.	Silane X-50-S, Zinc Soap Of Unsaturated Fatty Acids,(Coupling Agent,Process Aid,Trackifier)	0.310 Kg
		19.	Gum Rosin(Tackifier)	0.760 Kg
		20.	Mixture Of Aromatic Hydrocarbon Resin(Process Aid)	0.700 Kg
		21.	Zinc Oxide(Curing Activator)	1.990 Kg
		22.	Calcium Carbonate(Reinforcement Filler)	0.160 Kg
		23.	77PD(Anti ozonant)	0.270 Kg
		24.	6PPD(Anti ozonant)	0.860 Kg

	25.	Stearic Acid(Curing Activator)	0.890 Kg
	26.	Cobalt Salt (Corebond CB-23)(Dry bond Agent)	0.040 Kg
	27.	Precipitated Silica(Reinforcement Filler)	1.470 Kg
	28.	HMM 65(Dry bond Agent)	0.060 Kg
	29.	Phenolic Tackifier Resin(Tackifier)	0.500 Kg
	30.	Penacolite B-20-S,Reinforcing PF Resin Premixed With HMT,Koresin,Hydrocarbon Resin DCPD 100-5(Dry bond Agent,Tackifier)	0.240 Kg
	31.	Poly and Liner(Auxiliary material)	0.620 Kg
	32.	Eva bag and poly(Auxiliary material)	0.080 Kg
	33.	Inner Paint(Auxiliary material)	0.1 30 Kg
	34.	Outer Paint / TIRE FINISH PAINT(Auxiliary material)	0.020 Kg
	35.	Curing Bladder(Tire consolidation aid)	0.410 Kg
	36.	Turn up Bladder(Tire consolidation aid in green stage)	0.310 Kg
	37.	PBN2 (Supunbond Nylon Fabric) / Masking Tape(Material made up of Nylon to protect air retention layer of tire)	0.080 Kg
	38.	POLYSTER TIRE CORD FABRIC, 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI,23 EPI 2000D/2 19,23,25 EPI, 1500D/2 27 EPI(Textile tire reinforcement (polyester).)	1.680 Kg

		39.	Antitack Powder for Batch Off, PROMOL ME-43(Auxillary material)	0.260 Kg
		40.	Paraffinic Oil(Process Aid)	0.030 Kg
		41.	Vulcuren(Curing Agent)	0.001 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	71 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred
Party Name	TRIDENT RUBBER PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00000333AM26
RA File Number	03AX04000118 AM26
Licence No and Date	0311043161/19/04/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/202526/5 dated 30.07.2025 held on 05.08.2025:

1. Composition of each export item.
2. To indicate indigenous items along with its quantity, required to manufacture the export item.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	72 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred
Party Name	BAGLA POLIFILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025

HQ File Number	HQRNORM APPLY 00000412AM26
RA File Number	05AX04000251 AM26
Licence No and Date	0511032064/23/04/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/202526/5 dated 30.07.2025 held on 05.08.2025: (i) What is the difference between import item and export item. Also, provide the shipping bill and bill of entry. (ii) Please provide the justification of 5% wastage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	73 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred
Party Name	BAGLA POLIFILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00000411AM26
RA File Number	05AX04000252 AM26
Licence No and Date	0511032063/23/04/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/202526/5 dated 30.07.2025 held on 05.08.2025: (i) What is the difference between import item and export item. Also, provide the shipping bill and bill of entry. (ii) Please provide the justification of 5% wastage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	74 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred
Party Name	BAGLA POLIFILMS LIMITED
Meeting Number	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025

and Date	
HQ File Number	HQRNORM APPLY 00000410AM26
RA File Number	05AX04000080 AM26
Licence No and Date	0511032062/23/04/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/202526/5 dated 30.07.2025 held on 05.08.2025: (i) What is the difference between import item and export item. Also, provide the shipping bill and bill of entry. (ii) Please provide the justification of 5% wastage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	75 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred
Party Name	ESWAR RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00000405AM26
RA File Number	32AX04000048 AM26
Licence No and Date	3211008835/23/04/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/202526/5 dated 30.07.2025 held on 05.08.2025: 1. To submit NOC from MOEF & CC for the import of : EPDM rubber sheet old and used with declaration that the said NOC has not been used in import of Rubber scrap under Import Licence granted in Restricted Category or any other advance licence. 2. Manufacturing process indicating calculation of requirement of all the raw materials (both for imported and indigenous) with indicating wastage separately. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	76 / NC/7/MEET/Jul/202526/5
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Case Status	Case Deferred
Party Name	BHARAT RESINS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00000433AM26
RA File Number	03AX04006676 AM25
Licence No and Date	0311043274/24/04/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/202526/5 dated 30.07.2025 held on 05.08.2025: 1. Please provide the % Resin content in export item. 2. Provide complete technical details as per Annexure to Appendix 4E. 3. Composition of export item including indigenous items. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	77 / NC/7/MEET/Jul/202526/5										
Case Status	Case Approved										
Party Name	FRONTIER TECHNOLOGIES PRIVATE LIMITED										
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025										
HQ File Number	HQRNORM APPLY 00000445AM26										
RA File Number	05AX04000099 AM26										
Licence No and Date	0511032123/24/04/2025										
Norms Committee Decision:											
The Committee examined the case as per the agenda and decided to ratify the norms with 1% wastage as under:											
<table><tr><th>Export Item</th><th>Quantity</th><th>Import item</th><th>Quantity</th></tr><tr><td>Insulated pipe seals containing Hi Temp Adhesive Tape 30x1 mm (nom)(Insulated pipe seals containing Hi Temp Adhesive Tape 30x1 mm (nom))</td><td>1 Meter</td><td>Hi Temp Adhesive Tape 30x1 mm (nom)(Hi Temp Adhesive Tape 30x1 mm (nom))</td><td>1.01 Meter/Meter content in export.</td></tr></table>				Export Item	Quantity	Import item	Quantity	Insulated pipe seals containing Hi Temp Adhesive Tape 30x1 mm (nom)(Insulated pipe seals containing Hi Temp Adhesive Tape 30x1 mm (nom))	1 Meter	Hi Temp Adhesive Tape 30x1 mm (nom)(Hi Temp Adhesive Tape 30x1 mm (nom))	1.01 Meter/Meter content in export.
Export Item	Quantity	Import item	Quantity								
Insulated pipe seals containing Hi Temp Adhesive Tape 30x1 mm (nom)(Insulated pipe seals containing Hi Temp Adhesive Tape 30x1 mm (nom))	1 Meter	Hi Temp Adhesive Tape 30x1 mm (nom)(Hi Temp Adhesive Tape 30x1 mm (nom))	1.01 Meter/Meter content in export.								
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE											

Case No.	78 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred
Party Name	TAYLIAS INDUSTRY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00000436AM26
RA File Number	13AX04000024 AM26
Licence No and Date	1311003869/24/04/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/202526/5 dated 30.07.2025 held on 05.08.2025: 1. Please provide the exact use of export item no. 1. 2. Please provide the justification for use of Masking Film. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	79 / NC/7/MEET/Jul/202526/5	
Case Status	Case Approved	
Party Name	STIC ON PAPERS PRIVATE LIMITED	
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025	
HQ File Number	HQRNORM APPLY 00000476AM26	
RA File Number	09AX04000034 AM26	
Licence No and Date	0911009519/25/04/2025	
Norms Committee Decision:		
The Committee examined the case as per the agenda and decided to ratify the norms as under:		
Export Item Name: SELF ADHESIVE FILM (130 GSM +/- 10) (Using BOPP film)		
Quantity: 500000.0 Sq. Mt		
Import Items:		
S.No.	Item Description	Quantity recommended

1.	BOPP FILM-60 MICRONS +/- 10%-WHITE- VARIOUS WIDTHS	1.04 Sq. Mt/ Sq. Mt of export item
2.	RELEASE BASE PAPER GLASSINE-60 GSM +/- 10%-VARIOUS COLOURS-VARIOUS WIDTHS	1.04 Sq. Mt/ Sq. Mt of export item
3.	Plasticizer oil	0.00396 Kg// Sq. Mt of export
4.	Hydrocarbon Resins	0.01224 Kg/ Sq. Mt of export item
5	Thermoplastic Elastomer SIS	0.00624 Kg/ Sq. Mt of export item
6	Rosin Ester Tackifying Resin / Komotac Resin	0.00156 Kg/ Sq. Mt of export item

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	80 / NC/7/MEET/Jul/202526/5	
Case Status	Case Approved	
Party Name	STIC ON PAPERS PRIVATE LIMITED	
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025	
HQ File Number	HQRNORM APPLY 00000475AM26	
RA File Number	09AX04000037 AM26	
Licence No and Date	0911009518/25/04/2025	
Norms Committee Decision:		
The Committee examined the case as per the agenda and decided to ratify the norms as under:		
Export Item Name: SELF ADHESIVE POLYPROPYLENE FILM (145 GSM +/- 10)		
Quantity: 500000.0 Sq. Mt		
Import Items:		
S.No.	Item Description	Quantity recommended
1.	POLYPROPYLENE FILM-80 MICRONS +/-10%-VARIOUS COLOURS/TRANSPARENT-VARIOUS WIDTHS	1.04 Sq. Mt/ Sq. Mt of export item

2.	RELEASE BASE PAPER-GLASSINE-60 GSM +/- 10%-VARIOUS COLOURS-VARIOUS WIDTHS	1.04 Sq. Mt/ Sq. Mt of export item
3.	Plasticizer oil	0.00396 Kg/ Sq. Mt of export
4.	Hydrocarbon Resins	0.01224 Kg/ Sq. Mt of export item
5.	Thermoplastic Elastomer SIS	0.00624 Kg/ Sq. Mt of export item
6.	Rosin Ester Tackifying Resin / Komotac Resin	0.00156 Kg/ Sq. Mt of export item

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	81 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved
Party Name	VIJAYNEHA POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00000473AM26
RA File Number	09AX04000062 AM26
Licence No and Date	0911009516/25/04/2025

Norms Committee Decision:

The Committee examined the case as per the agenda and, after due consideration of the technical literature and justification for wastage submitted by the firm, the committee decided to ratify the norms, as under:

Export Item	Quantity	Import item	Quantity
FLEXIBLE FILM(FLEXIBLE PACKING FILM (Containing 19250 KG METALLISED PET FILM, 38500 KG LLDPE GRANULES, 19250 KG NYLON FILM))	1 Kg	METALLISED PET FILM	1.05 Kg/Kg content in export item
		LLDPE GRANULES	1.10 Kg/Kg content in export item
		NYLON FILM(NYLON FILM)	1.05 Kg/Kg content in export item

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	82 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved
Party Name	INTERNATIONAL CONVEYORS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00000530AM26
RA File Number	03AX04000380 AM26
Licence No and Date	0311043401/29/04/2025

Norms Committee Decision:

The Committee examined the case as per the agenda and, after due consideration of the technical literature and justification for wastage submitted by the firm, the committee decided to ratify the norms, as under:

Export Item	Quantity	Import item	Quantity
PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE 8000 (2 MM X 1.3 MM THK) ((15.724 KG/SQ.METER (EXCLUDING WEIGHT OF FASTENERS WITH PINS))	6673.0 SQUARE METER (SQM)	POLYESTER FILAMENT YARN (1000 D)	31363.0 Kg
		NYLON YARN (1260 D)	5539.0 Kg
		PVC RESIN	25010.0 Kg
		PHOSPHATE PLASTICIZER	19992.0 Kg
		FASTENERS WITH PINS	Net to Net

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	83 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred
Party Name	VISION POLYMER PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025

HQ File Number	HQRNORM APPLY 00000578AM26
RA File Number	34AX04000090 AM26
Licence No and Date	3411006375/01/05/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/202526/5 dated 30.07.2025 held on 05.08.2025: 1. Please provide the justification for 80% wastage along-with wastage at each stage of manufacturing. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	84 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred
Party Name	FERROTECH STRUCTURALS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00000632AM26
RA File Number	04AX04000057 AM26
Licence No and Date	0411009565/05/05/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/202526/5 dated 30.07.2025 held on 05.08.2025: 1. Difference between export item No; 1 to 6 and to give specification of each including thickness, Dimension/sizes etc., also to indicate weight of each export item. 2. Weight with Dimension/ sizes thickness etc., of each import item and reason for indicating FRP (Fibre Reinforced Plastic/Polymer) phenolic pultruded Grating in export items when there is no such processing is shown. 3. It appears that import and export items are the same, therefore, to give a detailed manufacturing process with stage-wise wastage of raw materials. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	85 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved

Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00000641AM26
RA File Number	08AX04000194 AM26
Licence No and Date	0811014905/06/05/2025

Norms Committee Decision:

The Committee examined the case as per the agenda and, based on the submissions made during the personal hearing held on 15.01.2025, along with the documents provided in support of the wastage justification, observed that the manufacturing process involves four distinct stages with varying levels of wastage at each stage. Accordingly, the Committee decided to ratify the norms with 15% wastage as under:

Export Item	Quantity	Import item	Quantity
MULTI LAYER CO - EXTRUDED PLASTIC FILM PLAIN	1600 MT	NYLON 6 CHIPS(NYLON 6 CHIPS)	360.0 MT
		ENHANCED POLYETHYLENEc RESIN EXCEED EXCEED XP EXXTRA EXPERIMENT AL POLYETHYLENE RESIN LLDPE ADHESIVE RESIN BYNEL PPR INNA(ENHANCED POLYETHYLE NE RESIN / EXCEED / EXCEED XP / EXXTRA /EXPERIMENTAL POLYETHYLE NE RESIN /LINEAR LOW DENSITY POLYETHYLENE / ADHESIVE RESIN BYNEL / PRECISION PACKAGING RESIN INNATE)	1120.0 MT
		LOW DENSITY POLYETHYLENE (LDPE)	360.0 MT
MULTI LAYER CO - EXTRUDED PLASTIC POUCH	1600 MT	NYLON 6 CHIPS(NYLON 6 CHIPS)	360.0 MT
		ENHANCED POLYETHYLENE RESIN EXCEED EXCEED XP EXXTRA EXPERIMENT AL POLYETHYLENE RESIN LLDPE ADHESIVE RESIN BYNEL PPR INNA(ENHANCED POLYETHYLE NE RESIN / EXCEED / EXCEED XP / EXXTRA /EXPERIMENTAL POLYETHYLE NE RESIN /LINEAR LOW DENSITY	1120.0 MT

		POLYETHYLENE / ADHESIVE RESIN BYNEL / PRECISION PACKAGING RESIN INNATE)	
		LOW DENSITY POLYETHYLENE (LDPE)	360.0 MT
MULTI LAYER CO - EXTRUDED PLASTIC FILM PRINTED	300 MT	NYLON 6 CHIPS(NYLON 6 CHIPS)	67.5 MT
		ENHANCED POLYETHYLENE RESIN EXCEED EXCEED XP EXXTRA EXPERIMENT AL POLYETHYLENE RESIN LLDPE ADHESIVE RESIN BYNEL PPR INNA(ENHANCED POLYETHYLE NE RESIN / EXCEED / EXCEED XP / EXXTRA /EXPERIMENTAL POLYETHYLE NE RESIN /LINEAR LOW DENSITY POLYETHYLENE / ADHESIVE RESIN BYNEL / PRECISION PACKAGING RESIN INNATE)	210.0 MT
		LOW DENSITY POLYETHYLENE (LDPE)	67.5 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	86 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00000642AM26
RA File Number	08AX04000193 AM26
Licence No and Date	0811014901/06/05/2025
Norms Committee Decision:	
The Committee examined the case as per the agenda and, based on the submissions made during the personal hearing held on 15.01.2025, along with the documents provided in support of the wastage justification, observed that the	

manufacturing process involves four distinct stages with varying levels of wastage at each stage. Accordingly, the Committee decided to ratify the norms with 15% wastage as under:

Export Item	Quantity	Import item	Quantity
MULTI-LAYER CO- EXTRUDED PLASTIC FILM PLAIN WITH EVOH CONTAINING (NYLON 6 CHIPS- 69.6MT / ENHANCED POLYTHYLENE RESIN / EXCEED / EXCEED XP / EXPERIMENTAL POLYTHYLENE RESIN / LLDPE /ADHESIVE RESIN BYNEL- 417.44 MT/LDPE-104.32 MT/LLDPE/LLDPE GRAFTED MAH-104.32 MT/ETHYLENE VINYL ALCOHOL COPOLYMER /EVAL RESIN-104.32 MT)	800 MT	NYLON 6 CHIPS	80.0 MT
		ENHANCED POLYTHYLENE RESIN EXCEED EXCEED XP EXPERIMENTAL POLYTHYLENE RESIN LLDPE ADHESIVE RESIN BYNEL (ENHANCED POLYTHYLENE RESIN / EXCEED / EXCEED XP / EXPERIMENTAL POLYTHYLENE RESIN / LLDPE / ADHESIVE RESIN BYNEL)	480.0 MT
		LOW DENSITY POLYTHYLENE LDPE	120.0 MT
		LINEAR LOW DENSITY POLYTHYLENE LINEAR LOW DENSITY POLYTHYLENE GRAFTED MAH	120.0 MT
		ETHYLENE VINYL ALCOHOL COPOLYMER EVAL RESIN(ETHYLENE VINYL ALCOHOL COPOLYMER / EVAL RESIN)	120.0 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	87 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved
Party Name	PLASMIX PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00000696AM26

RA File Number	07AX04000211 AM26		
Licence No and Date	0711014395/08/05/2025		
Norms Committee Decision:			
The Committee examined the case as per the agenda and, after due consideration of the technical literature and justification for wastage submitted by the firm, the committee decided to ratify the norms, as under:			
Export Item	Quantity	Import item	Quantity
PP CORRUGATE S SHEET (6000 NOS. CONTAINING : Polypropylene Homopolymer - the net content of the imported item is 46506KGS of polypropylene-homopolymer)	6000.0 Numbers	Polypropylene Granules	49140 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	88 / NC/7/MEET/Jul/202526/5		
Case Status	Case Approved		
Party Name	PASUPATI ACRYLON LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025		
HQ File Number	HQRNORM APPLY 00000794AM26		
RA File Number	05AX04000175 AM26		
Licence No and Date	0511032562/14/05/2025		
Norms Committee Decision:			
The Committee examined the case as per the agenda and, after due consideration of the technical literature and justification for wastage submitted by the firm, the committee decided to ratify the norms with 3% wastage, as under:			
Export Item	Quantity	Import item	Quantity
METALLISED CAST POLYPROPYLENE FILM	1 Kg	PROPYLENE COPOLYMERS	1.03 Kg/Kg Content in export item
		POLYPROPYLENE	1.03 Kg/Kg Content in export item
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

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Case No.	89 / NC/7/MEET/Jul/202526/5																
Case Status	Case Approved																
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED																
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025																
HQ File Number	HQRNORM APPLY 00000948AM26																
RA File Number	03AX04006752 AM25																
Licence No and Date	0311044034/21/05/2025																
Norms Committee Decision:																	
The Committee examined the case as per the agenda and, after due consideration of the technical literature and justification for wastage submitted by the firm, the committee decided to ratify the norms, as under:																	
<table><tr><th>Export Item</th><th>Quantity</th><th>Import item</th><th>Quantity</th></tr><tr><td rowspan="4">XLPE SIOPLAS COMPOUND</td><td rowspan="4">750.0 MT</td><td>LLDPE Granules</td><td>749.55 MT</td></tr><tr><td>Tri Methoxy Vinyl Silane</td><td>10.5 MT</td></tr><tr><td>Di CumylperoxideDCP</td><td>0.6 MT</td></tr><tr><td>Antioxidant</td><td>0.6 MT</td></tr></table>				Export Item	Quantity	Import item	Quantity	XLPE SIOPLAS COMPOUND	750.0 MT	LLDPE Granules	749.55 MT	Tri Methoxy Vinyl Silane	10.5 MT	Di CumylperoxideDCP	0.6 MT	Antioxidant	0.6 MT
Export Item	Quantity	Import item	Quantity														
XLPE SIOPLAS COMPOUND	750.0 MT	LLDPE Granules	749.55 MT														
		Tri Methoxy Vinyl Silane	10.5 MT														
		Di CumylperoxideDCP	0.6 MT														
		Antioxidant	0.6 MT														
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE																	

Case No.	90 / NC/7/MEET/Jul/202526/5		
Case Status	Case Approved		
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025		
HQ File Number	HQRNORM APPLY 00000949AM26		
RA File Number	03AX04006198 AM25		
Licence No and Date	0311044035/21/05/2025		

Norms Committee Decision:

The Committee examined the case as per the agenda and, after due consideration of the technical literature and justification for wastage submitted by the firm, the committee decided to ratify the norms, as under:

Export Item	Quantity	Import item	Quantity
XLPE SIOPLAS COMPOUND	750.0 MT	LLDPE Granules	749.55 MT
		Tri Methoxy Vinyl Silane	10.5 MT
		Di CumylperoxideDCP	0.6 MT
		Antioxidant	0.6 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	91 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00000950AM26
RA File Number	03AX04006753 AM25
Licence No and Date	0311044036/21/05/2025

Norms Committee Decision:

The Committee examined the case as per the agenda and, after due consideration of the technical literature and justification for wastage submitted by the firm, the committee decided to ratify the norms, as under:

Export Item	Quantity	Import item	Quantity
XLPE SIOPLAS COMPOUND	750.0 MT	LLDPE Granules	749.55 MT
		Tri Methoxy Vinyl Silane	10.5 MT
		Di CumylperoxideDCP	0.6 MT

		Antioxidant	0.6 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	92 / NC/7/MEET/Jul/202526/5		
Case Status	Case Approved		
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025		
HQ File Number	HQRNORM APPLY 00000964AM26		
RA File Number	03AX04006471 AM25		
Licence No and Date	0311044049/21/05/2025		
Norms Committee Decision:			
The Committee examined the case as per the agenda and, after due consideration of the technical literature and justification for wastage submitted by the firm, the committee decided to ratify the norms, as under:			
Export Item	Quantity	Import item	Quantity
XLPE SIOPLAS COMPOUND	750.0 MT	LLDPE Granules	749.55 MT
		Tri Methoxy Vinyl Silane	10.5 MT
		Di CumylperoxideDCP	0.6 MT
		Antioxidant	0.6 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	93 / NC/7/MEET/Jul/202526/5		
Case Status	Case Deferred		
Party Name	MANGALAM ORGANICS LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025		
HQ File Number	HQRNORM APPLY 00000992AM26		

RA File Number	03AX04000602 AM26
Licence No and Date	0311044097/22/05/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/202526/5 dated 30.07.2025 held on 05.08.2025: 1. % Non-volatile material in the export item. 2. Provide COA of export item. 3. Provide the composition of export item indicating indigenous input. 4. Complete chemistry as per Annexure to Appendix 4E. 5. Wastage claimed in the process. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	94 / NC/7/MEET/Jul/202526/5		
Case Status	Case Approved		
Party Name	RAPID ENGINEERING CO PVT LTD		
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025		
HQ File Number	HQRNORM APPLY 00000996AM26		
RA File Number	05AX04000630 AM26		
Licence No and Date	0511032780/22/05/2025		
Norms Committee Decision:			
The Committee examined the case as per the agenda and, after due consideration of the technical literature and justification for wastage submitted by the firm, the committee decided to ratify the norms, with 3% wastage as under:			
Export Item	Quantity	Import item	Quantity
PLASTIC POWDER CONTAINING 15600 KGS Acid copolymer Exxtra Adhere EAA 38015 / ESCOR5200, 15600 KGS Acid copolymer Exxtra Adhere(PLASTIC POWDER CONTAINING 15600 KGS Acid copolymer Exxtra Adhere EAA 38015 / ESCOR5200, 15600 KGS Acid copolymer Exxtra Adhere EAA 30010 / ESCOR5080, 17550 KGS TITANIUM DI OXIDE)	48750.0 Kg	Ethylene Acrylic Acid copolymer ExxtraAdhereEAA38015/ESCOR5200 (Ethylene Acrylic Acid copolymer Exxtra Adhere EAA 38015 / ESCOR 5200)	16224.0 Kg
		Ethylene Acrylic Acid copolymer Exxtra Adhere EAA 30010 /ESCOR 5080 (Ethylene Acrylic Acid copolymer Exxtra Adhere EAA 30010 / ESCOR 5080)	16224.0 Kg
		Titanium Dioxide Rutlie Grade	18252.0 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	95 / NC/7/MEET/Jul/202526/5		
Case Status	Case Approved		
Party Name	RAPID ENGINEERING CO PVT LTD		
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025		
HQ File Number	HQRNORM APPLY 00000997AM26		
RA File Number	05AX04000632 AM26		
Licence No and Date	0511032782/22/05/2025		
Norms Committee Decision:			
The Committee examined the case as per the agenda and, after due consideration of the technical literature and justification for wastage submitted by the firm, the committee decided to ratify the norms, with 3% wastage as under:			
Export Item	Quantity	Import item	Quantity
MASTER BATCH POWDER CONTAINING 30% LDPE AND 70% TITANIUM DI OXIDE	150000.0 Kg	Low Density Polyethylene LDPE Granules	46800.0 Kg
		Titanium Dioxide Rutile Grade	109200.0 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	96 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved
Party Name	EPIGRAL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00001014AM26
RA File Number	34AX04000151 AM26
Licence No and Date	3411006473/23/05/2025
Norms Committee Decision:	
The Committee examined the case as per the agenda and the committee decided to ratify the norms on One time Basis	

as under:

Export Item; CHLORINATED POLYETHYLENE(CPE Resin) (Chlorine Content 33%-39%)

Quantity: 1 kg

Import items:

S. No.	Item description	Quantity recommended
1	Polyethylene High Density	0.605 Kg
2	TALC POWDER	Deleted, indigenously procured
3	CALCIUM CARBONATE	Deleted, indigenously procured
4	CALCIUM STEARATE	Deleted, indigenously procured

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	97 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred
Party Name	TAYAJE AND SONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00001044AM26
RA File Number	05AX04000662 AM26
Licence No and Date	0511032831/23/05/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/202526/5 dated 30.07.2025 held on 05.08.2025:

- (i) Please provide details of indigenous input along-with quantity.
- (ii) Provide the material balance sheet

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	98 / NC/7/MEET/Jul/202526/5
Case Status	Case Deferred
Party Name	KUNAL PLASTICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00001068AM26
RA File Number	03AX04000829 AM26
Licence No and Date	0311044199/26/05/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jul/202526/5 dated 30.07.2025 held on 05.08.2025: i. Please provide the net content of each import item in each export product. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	99 / NC/7/MEET/Jul/202526/5		
Case Status	Case Approved		
Party Name	UPAJ INVESTMENT AND FINANCE PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025		
HQ File Number	HQRNORM APPLY 00001069AM26		
RA File Number	03AX04000920 AM26		
Licence No and Date	0311044200/27/05/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
ARTICLE MADE OF PET	200000.0 Kg	PET REGRIND	210000.0 Kg
NOTE: 1. Subject to all salutary conditions for import of reprocessed item.			
2. Regarding the import of reprocessed granules under ITC (HS) mentioned by the firm may be examined by			

the custom at their end.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	100 / NC/7/MEET/Jul/202526/5
Case Status	Case Approved
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jul/ 202526/ 5 and 30/07/2025
HQ File Number	HQRNORM APPLY 00001096AM26
RA File Number	02AX04000090 AM26
Licence No and Date	0211008790/28/05/2025

Norms Committee Decision:

The Committee examined the case as per the agenda and, after due consideration of the technical literature and justification for wastage submitted by the firm, the committee decided to ratify the norms, as under:

Export Item	Quantity	Import item	Quantity
P E COMPOUND ROTO MOULDING FOAMING COMPOUND	50.0 MT	LLDPE Granules	49.0 MT
		Azodicarbonamide ADC	0.75 MT
		BARIUM SULPHATE	1.15 MT
		ZINC STEARATE	0.1 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No: 101

Party Name: MARUTI TECHNO RUBBER PVT LTD

F.No: HQRPRCAPPLY00000757AM26

Subject: Norms Fixation against Advance Authorisation No. 0510414173 dated 15.05.2020

The Committee deliberated upon the matter and observed that the case had been referred by the Policy Relaxation Committee (PRC) to Norms Committee-VII for furnishing its comments/views on the subject. Accordingly, after the examination of the case, the committee decided to ask for following information to further examination of the case:

1. Composition of Export item.
2. To indicate Indigenous items to use in the export item and accordingly, to indicate in 4 E table.

Case No: 102

Party Name: MARUTI TECHNO RUBBER PVT LTD

F.No: HQRPRCAPPLY00000758AM26

Subject: Norms Fixation against Advance Authorisation No. 0510413432 dated 24.01.2020.

The Committee deliberated upon the matter and observed that the case had been referred by the Policy Relaxation Committee (PRC) to Norms Committee-VII for furnishing its comments/views on the subject. Accordingly, after the examination of the case based on the technical literature submitted by the firm, the committee decided to ratify the norms as under:

Export item: Hydrophilic Swell Tape/Bar made out of TPE Compound (Good Swelling Properties)

Qty.: 1 Kg

Import Items:

S. no	Item description	Qty. recommended
1	TPE Compound (Dry flex) (Good Swelling Properties)	0.7560 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per the above decision of Norms Committee

Case No: 103

Party Name: MARUTI TECHNO RUBBER PVT LTD

F.No: HQRPRCAPPLY00000763AM26

Subject: Norms Fixation against Advance Authorisation No. 0510413358 dated 16.01.2020

The Committee deliberated upon the matter and observed that the case had been referred by the Policy Relaxation Committee (PRC) to Norms Committee-VII for furnishing its comments/views on the subject. Accordingly, after the examination of the case based on the technical literature submitted by the firm, the committee decided to ratify the norms as under:

Export item: Hydrophilic Swell Tape/Bar made out of TPE Compound (Good Swelling Properties)

Qty.:1 Kg

Import Items:

S. no	Item description	Qty. recommended
1	TPE Compound (Dry flex) (Good Swelling Properties)	0.7560 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per the above decision of Norms Committee

104 **Party Name:** DOSHION POLY SCIENCE PRIVATE LIMITED

F.No: HQRPRCAPPLY00000786AM26

Subject: Norms Fixation against Advance Authorisation No. 0811001084 dated 19/03/2021

The Committee deliberated upon the matter and observed that the case had been referred by the Policy Relaxation Committee (PRC) to Norms Committee-VII for furnishing its comments/views on the subject. Accordingly, after the examination of the case based on the technical literature submitted by the firm, the committee decided to ratify the norms as under:

Export Item Name: WEAK BASE ANION EXCHANGE RESIN

Quantity: 15000.0 Kg

Import Item: SEMI PROCESSED WEAK BASE ANION EXCHANGE RESIN

Quantity: 15000.0 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per the above decision of Norms Committee

105 **Party Name:** ARMOR PLAST PRIVATE LIMITED

F.No: HQRPRCAPPLY00000692AM26

Subject: Norms Fixation against Advance Authorisation No. 0711000668 Dated 12/03/2021

The Committee deliberated upon the matter and observed that the case had been referred by the Policy Relaxation Committee (PRC) to Norms Committee-VII for furnishing its comments/views on the subject. Accordingly, after the examination of the case, the committee decided to ask for following information to further examination of the case:

1. Detail description of export item, indicating specification and also to give net import content in it.
2. Specification of Import items with function and end use of export item.
3. To give both imported and indigenous items to manufacture export item and accordingly to fill 4 E table of the annexure, indicating wastage claimed, if any.

4. Manufacturing process, giving calculation of the requirement of each import item in manufacturing export item.

106 Party **Name: ARMOR PLAST PRIVATE LIMITED**

F.No: HQRPRCAPPLY00000692AM26

Subject: Norms Fixation against Advance Authorisation No. 0711001163 Dated 24/05/2021

The Committee deliberated upon the matter and observed that the case had been referred by the Policy Relaxation Committee (PRC) to Norms Committee-VII for furnishing its comments/views on the subject. Accordingly, after the examination of the case, the committee decided to ask for following information to further examination of the case:

1. Detail description of export item, indicating specification and also to give net import content in it.
2. Specification of Import items with function and end use of export item.
3. To give both imported and indigenous items to manufacture export item and accordingly to fill 4 E table of the annexure, indicating wastage claimed, if any.
4. Manufacturing process, giving calculation of the requirement of each import item in manufacturing export item.

107 Party **Name: ARMOR PLAST PRIVATE LIMITED**

F.No: HQRPRCAPPLY00000692AM26

Subject: Norms Fixation against Advance Authorisation No. 0711002698 Dated 21/12/2021

The Committee deliberated upon the matter and observed that the case had been referred by the Policy Relaxation Committee (PRC) to Norms Committee-VII for furnishing its comments/views on the subject. Accordingly, after the examination of the case, the committee decided to ask for following information to further examination of the case:

1. Difference in import and export items, indicating specification and also to give net import content in it.
2. Specification of Import items with function and end use of export item.
3. To give both imported and indigenous items to manufacture export item and accordingly to fill 4 E table of the annexure, indicating wastage claimed, if any.
4. Manufacturing process, giving calculation of the requirement of each import item in manufacturing export item.

108 Party **Name: ARMOR PLAST PRIVATE LIMITED**

F.No: HQRPRCAPPLY00000723AM26

Subject: Norms Fixation against Advance Authorisation No. 0710114121 Dated 13/11/2018

The Committee deliberated upon the matter and observed that the case had been referred by the Policy Relaxation Committee (PRC) to Norms Committee-VII for furnishing its comments/views on the subject. Accordingly, after the examination of the case, the committee decided to ask for following information to further examination of the case:

1. Detail description of export item, indicating specification and also to give net import content in it.

2. Specification of Import item/s with function and end use of export item.
3. To give both imported and indigenous items to manufacture export item and accordingly to fill 4 E table of the annexure, indicating wastage claimed, if any.
4. Manufacturing process, giving calculation of the requirement of each import item in manufacturing export item.
5. A copy of licence/application.

109 Party Name: ARMOR PLAST PRIVATE LIMITED

F.No: HQRPRCAPPLY00000723AM26

Subject: Norms Fixation against Advance Authorisation No. 0710114503 Dated 5/2/2019

The Committee deliberated upon the matter and observed that the case had been referred by the Policy Relaxation Committee (PRC) to Norms Committee-VII for furnishing its comments/views on the subject. Accordingly, after the examination of the case, the committee decided to ask for following information to further examination of the case:

1. Detail description of export item, indicating specification and also to give net import content in it.
2. Specification of Import item/s with function and end use of export item.
3. To give both imported and indigenous items to manufacture export item and accordingly to fill 4 E table of the annexure, indicating wastage claimed, if any.
4. Manufacturing process, giving calculation of the requirement of each import item in manufacturing export item.
5. A copy of license/application.

110 Party Name: ARMOR PLAST PRIVATE LIMITED

F.No: HQRPRCAPPLY00000723AM26

Subject: Norms Fixation against Advance Authorisation No. 0710114801 Dated 24/04/2019

The Committee deliberated upon the matter and observed that the case had been referred by the Policy Relaxation Committee (PRC) to Norms Committee-VII for furnishing its comments/views on the subject. Accordingly, after the examination of the case, the committee decided to ask for following information to further examination of the case:

1. Detail description of export item, indicating specification and also to give net import content in it.
2. Specification of Import item/s with function and end use of export item.
3. To give both imported and indigenous items to manufacture export item and accordingly to fill 4 E table of the annexure, indicating wastage claimed, if any.
4. Manufacturing process, giving calculation of the requirement of each import item in manufacturing export item.